

ORISSA HIGH COURT**FILING REPORT AS ON :28/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000051/2023	M/S. M.B AGENCY, ASSAM VS ORISMART SERVICES PVT. LTD., BBSR	SIDDHARTHA SAMAL VS	// ()
2	BLAPL/0008459/2023	SATRUGHANA SAHA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /357 /2023 () //
3	BLAPL/0008460/2023	SUSHIL SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /89 /2023 () //
4	BLAPL/0008461/2023	AMAYA BHOI @ AMIYA KUMAR BHOI VS STATE OF ODISHA	SARADA PRASAD DASH VS	CUTTACK SADAR /235 /2018 () //
5	BLAPL/0008462/2023	SACHIN AGRAWAL VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	TUREIKELA /234 /2022 () //
6	BLAPL/0008463/2023	SUJIT SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /115 /2023 () //
7	BLAPL/0008464/2023	RAJU @ RAJESH @ SK.SARAFAT VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	BINJHARPUR /42 /2018 () //
8	BLAPL/0008465/2023	BANSIDHAR BAGH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MACHHKUND /56 /2023 () //
9	BLAPL/0008466/2023	SANTOSH KHEMUNDU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MACHHKUND /48 /2022 () //
10	BLAPL/0008467/2023	BHASKAR BEHERA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	BIRIDI PS /153 /2023 () //
11	BLAPL/0008468/2023	PUSPANGINI JOSHI VS STATE OF ODISHA (GA DEPT.)	JUGAL KISHOR PANDA VS	SAMBALPUR VIGILANCE /21 /2023 () //

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12	BLAPL/0008469/2023	KANDHA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /57 /2023 () //
13	BLAPL/0008470/2023	ABHIMANYU SAHOO VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BALANGA /48 /2023 () //
14	BLAPL/0008471/2023	SUSHIL KUMAR TRIPATHY VS STATE OF ODISHA	SURESH KUMAR JENA VS	LAHUNIPADA /220 /2022 () //
15	BLAPL/0008472/2023	SANTOSH PATRA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	NIALI /9 /2023 () //
16	BLAPL/0008473/2023	SUBHAM PATTANAIK @ PATTNAYAK VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	BOLANGIR TOWN /269 /2023 () //
17	BLAPL/0008474/2023	SUMAN PRAMANICK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BHANJANAGAR /594 /2022 () //
18	BLAPL/0008475/2023	PANA SAHU @ SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAIBAGA /75 /2022 () //
19	BLAPL/0008476/2023	PRATAP NAYAK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 () //
20	BLAPL/0008477/2023	BIKASH LOHAR VS STATE OF ODISHA	DEBABRATA DASH VS	RUGUDI /26 /2022 () //
21	BLAPL/0008478/2023	SANTOSH BASIT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /263 /2023 () //
22	BLAPL/0008479/2023	SAROJ KUMAR GHADAI VS STATE OF ODISHA	SAURAV TIBREWAL VS	DHANUPALI /128 /2023 () //
23	BLAPL/0008480/2023	ABHIMANYU PATRA	RAMA KRISHNA NAIK	MARKAT NAGAR /1 /2017

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		VS	VS	()
24	BLAPL/0008481/2023	STATE OF ODISHA SILU DALAI	ASIT KUMAR JENA	// CHITRAKONDA /107 /2023
		VS	VS	()
25	BLAPL/0008482/2023	STATE OF ODISHA BHAGABAN GOUDA	DR. BINODA KUMAR MISHRA	// BOIPARIGUDA /102 /2020
		VS	VS	()
26	BLAPL/0008483/2023	STATE OF ODISHA RATNAKAR PRADHAN	ARUN KUMAR PATEL	// KINJIRKELA /60 /2023
		VS	VS	()
27	BLAPL/0008484/2023	STATE OF ODISHA JAGADISH DAS ADHIKARI	GAUTAM SIDDIQUE	// BASTA /190 /2023
		VS	VS	()
28	BLAPL/0008485/2023	STATE OF ODISHA PRADIPTA KUMAR PARIDA @ PRADEEP	AMITAV TRIPATHY	// RAYAGADA TOWN /178 /2009
		VS	VS	()
29	BLAPL/0008486/2023	STATE OF ODISHA DWARIKA GUPTA	SUBRATA PANDA	// RASOL /112 /2023
		VS	VS	()
30	BLAPL/0008487/2023	STATE OF ODISHA DWARIKA GUPTA	SUBRATA PANDA	// BALIMI /127 /2023
		VS	VS	()
31	BLAPL/0008488/2023	STATE OF ODISHA PURNA CHANDRA SWAIN @ PUNIA	JYOTIRMAYA SAHOO	// BHANJANAGAR /57 /2023
		VS	VS	()
32	BLAPL/0008489/2023	STATE OF ODISHA IJAJ ANSARI @ AJAJ ANSARI	PARTHA SARATHI NAYAK	// BISRA /149 /2022
		VS	VS	()
33	BLAPL/0008490/2023	STATE OF ODISHA MD. KAMIRUDDIN	SIDHARTHA MISHRA	// SAHADEV KHUNTA /303 /2023
		VS	VS	()
34	BLAPL/0008491/2023	STATE OF ODISHA SAINA PARWIN	SIDHARTHA MISHRA	// SAHADEV KHUNTA /303 /2023
		VS	VS	()

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35	BLAPL/0008492/2023	STATE OF ODISHA JAYANTA BAG @ BUNTY VS	GOURI KUMAR RATH VS	// RENGALI (SAMBALPUR) /157 /2018 ()
36	BLAPL/0008493/2023	STATE OF ODISHA ASIB ANSARI @ AKIB ANSARI VS	PARTHA SARATHI NAYAK VS	// BISRA /149 /2022 ()
37	BLAPL/0008494/2023	STATE OF ODISHA PATIT BISWAS VS	PRANAB KUMAR DAS VS	// / /0 ()
38	BLAPL/0008495/2023	STATE OF ODISHA NABA @ NABAKISHORE PARIDA VS	SATYASHREE MOHANTY VS	// NAYAPALLI P.S. /124 /2023 ()
39	BLAPL/0008496/2023	STATE OF ODISHA SUBASH PAIKARAY @ ADITYA PRASAD PAIKARAYSATYASHREE MOHANTY VS	VS	// NAYAPALLI P.S. /124 /2023 ()
40	BLAPL/0008497/2023	STATE OF ODISHA KANSARI MINIKAYA VS	MANORANJAN PADHY VS	// LAXMIPUR /92 /2022 ()
41	BLAPL/0008498/2023	STATE OF ODISHA TULU @ SANDEEP NATH VS	SATYA SHREE MOHANTY VS	// NAYAPALLI P.S. /124 /2003 ()
42	BLAPL/0008499/2023	STATE OF ODISHA KAMESH PRADHANI VS	MANORANJAN PADHY VS	// MACHHKUND /23 /2022 ()
43	BLAPL/0008500/2023	STATE OF ODISHA LAXMIKANTA DAS @ BABLU VS	SATYASHREE MOHANTY VS	// NAYAPALLI P.S. /124 /2023 ()
44	BLAPL/0008501/2023	STATE OF ODISHA SUSHANTA KUMAR NAIK VS	PRAJIT KUMAR PRADHAN VS	// BAGDIA /104 /2023 ()
45	BLAPL/0008502/2023	STATE OF ODISHA PATEL NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	// BOIPARIGUDA /97 /2019 () //

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46	BLAPL/0008503/2023	MD. PARWEJ VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /355 /2022 () //
47	BLAPL/0008504/2023	LALIT MAHAJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT SADAR /74 /2018 () //
48	BLAPL/0008505/2023	KARTIKA JENA @ BAPUNI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	LINGARAJ P.S. /108 /2023 () //
49	BLAPL/0008506/2023	RAJNISH CHOUDHARY @ CHOUDHURY VS STATE OF ODISHA	DEEPAK KUMAR SAMANTARAY VS	BELPAHAR /145 /2019 () //
50	BLAPL/0008507/2023	BIKI @ MAKARU @ MD.ABU MUKARAM @ MOKAR VS STATE OF ODISHA	AMRTHA SARATHI DAS VS	KEONJHAR TOWN /255 /2023 () //
51	BLAPL/0008508/2023	SANJAY BENTKAR VS STATE OF ODISHA	BISWANATH BEHERA VS	JODA /28 /2023 () //
52	BLAPL/0008509/2023	MUNA KHAN @ SK. ABDUL SIDDIQUE VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	ATHGARH /302 /2022 () //
53	BLAPL/0008510/2023	MATAL @ DASARATH MUNDA VS STATE OF ODISHA	BISWANATH BEHERA VS	JODA /209 /2023 () //
54	BLAPL/0008511/2023	PRASANTA KUMAR ROUT VS STATE OF ODISHA(VIG.)	SIDDHARTHA SAMAL VS	ROURKELA VIGILANCE /15 /2023 () //
55	BLAPL/0008512/2023	BIJU PRADHAN VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	NARASINGHPUR /144 /2021 () //
56	BLAPL/0008513/2023	SADASHIB DEY VS STATE OF ODISHA	SATYABRATA DASH VS	/ /0 () //
57	BLAPL/0008514/2023	JAYASEN PADHY	MD. GOLAM MADANI	PURUSHOTTAMPUR /314 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008515/2023	SIBA SABAR	LINGARAJ SARANGI	BADAGADA /168 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008516/2023	KHIRASINDHU PANDEY @ KHIRA	SATYA NARAYAN MISHRA (4)	BODEN /33 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008517/2023	PRAKASH PRADHAN	RAMESH CHANDRA MAHARANA	MANAMUNDA /162 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008518/2023	RINKI DIGAL	ASHOK SAHOO	TOMANDO /313 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008519/2023	SUBRAT TUSARA RANJAN	SUCHIT KUMAR NAYAK	B.SINGHPUR /40 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008520/2023	DHARMENDRA SWAIN	SOUMYA RANJAN MOHANTY	ITAMATI /157 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008521/2023	BHASKAR TAKRI	ARIJEET MISHRA	BORIGUMMA /216 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008522/2023	ASHOK PATEL	BIJAYA KUMAR RAGADA	MAHULPALI /75 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008523/2023	SILU @ SIBAJI MAHAKUDA	BISWA RANJAN DAS	KODALA /243 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008524/2023	TETRU SAHU @ SAHOO	PABITRA KUMAR NAYAK	RAIBAGA /75 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008525/2023	SUBASH PARIDA	LAXMINARAYAN RAYATSINGH	KODALA /269 /2018
		VS	VS	()

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69	BLAPL/0008526/2023	STATE OF ODISHA BASANTA MAHAKUDA VS	BISWA RANJAN DAS VS	// KODALA /243 /2023 ()
70	BLAPL/0008527/2023	STATE OF ODISHA RAGHABA SAHOO VS	RAJJEET ROY VS	// DHENKANAL SADAR /194 /2020 ()
71	BLAPL/0008528/2023	STATE OF ODISHA LOKANATH MALLICK VS	ASHOK KUMAR ROUT VS	// CHITRAKONDA /133 /2023 ()
72	BLAPL/0008529/2023	STATE OF ODISHA TUNA PRADHAN VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /338 /2021 ()
73	BLAPL/0008530/2023	STATE OF ODISHA AJAYA KHARA VS	DIPTI RANJAN BHOKTA VS	// PADWA /118 /2022 ()
74	BLAPL/0008531/2023	STATE OF ODISHA JHARIA MUNDA VS	BHARAT BHUSAN ROUSTRAY VS	// ROURKELA GRPS. /2 /2022 ()
75	BLAPL/0008532/2023	STATE OF ODISHA SURESH KUMAR BHANJA @ GOPAL VS	ACHYUTANANDA PATTANAIAK VS	// CHANDAKA P.S. /152 /2023 ()
76	BLAPL/0008533/2023	STATE OF ODISHA UMA SANKAR SWAIN VS	ANUPAM DASH VS	// PURUSHOTTAMPUR /484 /2023 ()
77	BLAPL/0008534/2023	STATE OF ODISHA ARUN KUMAR SAHOO VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /22 /2022 ()
78	BLAPL/0008535/2023	STATE OF ODISHA SURAJ HEMBRAM @ HEMRAM VS	AMLAN MOHANTY VS	// JODA /177 /2023 ()
79	BLAPL/0008536/2023	STATE OF ODISHA SACHIN PAL VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	// EOW,BHUBANESWAR /22 /2022 () //

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80	BLAPL/0008537/2023	SIBANANDA PATEL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPURE SADAR /267 /2022 () //
81	BLAPL/0008538/2023	SK. MUSTAKHIM @ BABLU @ RAHUL VS STATE OF ODISHA	GOURAV MOHANTY VS	NAYAPALLI P.S. /124 /2023 () //
82	BLAPL/0008539/2023	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BADAGODA P.S. /220 /2023 () //
83	BLAPL/0008540/2023	SANJAYA KUMAR MOHARANA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	GOP /13 /2023 () //
84	BLAPL/0008541/2023	FIROZ KHAN @ JUMEN VS STATE OF ODISHA	ATULYA KUMAR ACHARYA VS	NAYAPALLI P.S. /124 /2023 () //
85	BLAPL/0008542/2023	BIRENDRA KUMAR MANGARAJ @ BAPI VS STATE OF ODISHA	BISWAJIT PASAYAT VS	SPL.TASK FORCE /17 /2020 () //
86	CMAPL/0000530/2023	CHEMI MUKHI VS STATE OF ORISSA	ADV. VS	// () //
87	CMAPL/0000531/2023	RANGALATA JENA VS STATE OF ORISSA	ADV. VS	// () //
88	CMAPL/0000532/2023	PRAVATI MOHANTY@ PRADHAN VS STATE OF ORISSA	ADV. VS	// () //
89	CMAPL/0000533/2023	SRIDHAR MOHANTA VS STATE OF ORISSA	ADV. VS	// () //
90	CMAPL/0000534/2023	SAGARIKA DAS VS ACHYUTA KUMAR DAS	ADV. VS	// () //
91	CMAPL/0000535/2023	MIR IBRAR	ADV.	//

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		VS	VS	0
		STATE OF ODISHA		//
92	CMAPL/0000536/2023	RAJ KISHOR NAYAK	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
93	CMP/0000824/2023	HARISH CHANDRA DAS	PRAFULLA KUMAR LENKA	//
		VS	VS	0
		GOURI MADHI @ MAJHI GOUR		//
94	CMP/0000825/2023	SAHADEV DASH	AMIT PRASAD BOSE	//
		VS	VS	0
		RAJANI SETH		//
95	CMP/0000826/2023	JYOTI PRAKASH DAS	AMIT PRASA BOSE	//
		VS	VS	0
		PRAVAT NALIN PARIDA		//
96	CMP/0000827/2023	JOGENDRA BEHERA	J.K.MISHRA (2)	//
		VS	VS	0
		GADADHAR BEHERA		//
97	CMP/0000828/2023	PRANANATH MISHRA	PRANOY MOHANTY	//
		VS	VS	0
		SUSANTA KUMAR SAHOO		//
98	CMP/0000829/2023	AMIYA KUMAR SAHOO	BIBHUDHANANDA MUDULI	//
		VS	VS	0
		BIDULATA BISWAL		//
99	CMP/0000830/2023	CHAMRA MINZ @ ORAM	M MALLESWARAM	//
		VS	VS	0
		SUNITA MINZ		//
100	CMP/0000831/2023	SUNAKAR NAYAK	KRUSHNA CHANDRA RATH	//
		VS	VS	0
		SRIDHAR BARIK		//
101	CMP/0000832/2023	PRABIN KUMAR BARIK	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0
		TRILOCHAN SAHOO		//
102	CMP/0000833/2023	THE MANAGING DIRECTOR, UTTARA FOODS AND FEEDS PRIVATE LIMITED, MAHARASHTRA	BIDULATA BISWAL	//
		VS	VS	0

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103	CONTC/0005321/2023	DHIRENDRA KUMAR JENA ALOK CHANDRA BARIK VS	ADV. VS	// // 0
104	CONTC/0005322/2023	ARVIND AGRAWAL, IAS ALL ODISHA CONTRACTORS ASSOCIATION VS	ADV VS	// // 0
105	CONTC/0005323/2023	JYOTI PRAKASH DASH, I.A.S. LALDHAR GOUD @ KATA VS	ADV. VS	// // 0
106	CONTC/0005324/2023	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WR EPT., BBSR RAJKISHORE NAIK VS	ADV VS	// // 0
107	CONTC/0005325/2023	SUNIL BANSAL, I.P.S. JITENDRA PRASAD SWAIN VS	ADV VS	// // 0
108	CONTC/0005326/2023	SUNIL BANSAL, I.P.S. BHAGIRATH NANDY VS	ADV VS	// // 0
109	CONTC/0005327/2023	ASWATHY S., I.A.S. HAREKRUSHNA PATRA VS	ADV. VS	// // 0
110	CONTC/0005328/2023	ASWATHY S., I.A.S. PITAMBAR SUNA VS	KIRTAN DANG VS	// // 0
111	CONTC/0005329/2023	NRUSINGH CH. SWAIN, COLLECTOR, BOUDH ARJUN KUMAR PANDA VS	ADV VS	// // 0
112	CONTC/0005330/2023	SANDIP TRIVEDI, GENERAL MANAGER, IRCTC, BANK OF BARODA BUILDING, NEW DELHI BHAGABAT MOHANTY VS	ADV VS	// // 0
113	CONTC/0005331/2023	ASWATHY S., I.A.S. PRATAP CHANDRA SINGH VS	ADV VS	// // 0
		ASWATHY S., I.A.S.		//

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114	CONTC/0005332/2023	NARAYAN PATRA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
115	CONTC/0005333/2023	PRAVAKAR PANDA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
116	CONTC/0005334/2023	ANANT PRASAD NAYAK VS ASWATHY S., I.A.S.	ADV VS	// 0 //
117	CONTC/0005335/2023	DEBENDRA KUMAR PANI VS ASWATHY S., IAS	ADV. VS	// 0 //
118	CONTC/0005336/2023	BRUNDABAN SENA VS ASWATHY S., IAS	ADV. VS	// 0 //
119	CONTC/0005337/2023	BATAKRUSHNA KABI VS ASWATHY S., IAS	ADV. VS	// 0 //
120	CONTC/0005338/2023	MURALIDHAR NAYAK VS ASWATHY S., IAS	ADV VS	// 0 //
121	CONTC/0005339/2023	PRATAP KUMAR DEY VS ASWATHY S., I.A.S.	ADV VS	// 0 //
122	CONTC/0005340/2023	KANAI CHARAN ROY VS ASWATHY S., I.A.S.	ADV VS	// 0 //
123	CONTC/0005341/2023	PRADEEP KUMAR PUTHAL VS S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
124	CONTC/0005342/2023	SATYANARAYAN NANDA VS S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
125	CONTC/0005343/2023	MANORANJAN BARIK	ADV	//

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		VS	VS	0
126	CONTC/0005344/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SUKANTI LATA NAYAK	ADV	//
		VS	VS	0
127	CONTC/0005345/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. KARTIK CHANDRA PUTHAL	ADV	//
		VS	VS	0
128	CONTC/0005346/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. PRASANTA KUMAR SAHOO	ADV	//
		VS	VS	0
129	CONTC/0005347/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SMC OF GOVT. PRIMARY SCHOOL, CUTTACK	ADV	//
		VS	VS	0
130	CONTC/0005348/2023	ASWATHY S, I.A.S. NIRANJAN PRADHAN	ADV	//
		VS	VS	0
131	CONTC/0005349/2023	KIRAN KUMAR SUBUDHI, SUPERINTENDING ENGINEER, MINOR IRRIGATION DIVISION, GANJAM PRAKASH CHANDRA RATH	ADV	//
		VS	VS	0
132	CONTC/0005350/2023	ANU GARG, I.A.S. SRINIBAS DAS	ADV	//
		VS	VS	0
133	CONTC/0005351/2023	GANAPATI GIRI, O.A.S.(I) BRAJABANDHU BEHERA	DHANESWAR BEHERA	//
		VS	VS	0
134	CONTC/0005352/2023	ASWATHY S., I.A.S. RANJIT BEHERA	DHANESWAR BEHERA	//
		VS	VS	0
135	CONTC/0005353/2023	ASWATHY S., I.A.S. BIJAYA KUMAR DASH	ADV	//
		VS	VS	0
136	CONTC/0005354/2023	SANJAY KUMAR SINGH, I.A.S. DHARMAJIT BEHERA	ADV.	//
		VS	VS	0

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137	CONTC/0005355/2023	SANJAY KUMAR SINGH, IAS JAYANTA KUMAR BISWAL VS	ADV. VS	// // 0
138	CONTC/0005356/2023	AMRIT RUTURAJ, IAS SUBASH CHANDRA BARIK VS	ASHOK DAS VS	// // 0
139	CONTC/0005357/2023	ASWATHY S, COMMNR. CUM SECY., S AND ME DEPT., BBSR AKSHYA KUMAR MOHANTY VS	ADV. VS	// // 0
140	CONTC/0005358/2023	DR. ARABINDA KUMAR PARHI, PRINCIPAL SECY., HIGHER EDU. DEPT., BBSR BINODINI NARENDRA VS	SUDEEP KUMAR SARANGI VS	// // 0
141	CONTC/0005359/2023	SHALINI PANDIT, SECY CUM COMMNR., MINISTRY OF H AND F WELFARE RAJAT PATRA VS	ADV. VS	// // 0
142	CONTC/0005360/2023	MAHESWAR BEHERA, TAHASILDAR, GARADPUR, KENDRAPARA LALIT MOHANTY VS	ADV. VS	// // 0
143	CONTC/0005361/2023	PRITIPARNA MISHRA, TAHASILDAR, KUJANG K. LAKSHMI VS	KRISHNA CHANDRA SAHU VS	// // 0
144	CONTC/0005362/2023	DR. NIRMALA KUMARI DEI, DIRECTOR, FAMILY WELFARE, ODISHA SANTILATA SAMANTARAY VS	ADV. VS	// // 0
145	CONTC/0005363/2023	USHA PADHEE, I.A.S. PRAMOD KUMAR NAYAK VS	ADV. VS	// // 0
146	CONTC/0005364/2023	ASWATHY S., I.A.S. DINAKRISHNA PANDA VS	ADV. VS	// // 0
147	CONTC/0005365/2023	DHARMENDRA SHARMA, JOINT DIRECTOR OF GEOLOGY SNEHALATA PANDA VS	ADV VS	// // 0
		ASWATHY S., I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0005366/2023	BANSHIDHAR DASH VS ASWATHY S., I.A.S.	ADV VS	// 0 //
149	CONTC/0005367/2023	CHITTARANJAN PATTANAİK VS ASWATHY S., I.A.S.	ADV VS	// 0 //
150	CONTC/0005368/2023	MAHESWAR JENA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
151	CONTC/0005369/2023	BIBHUTI KUMAR SAMANTARAY VS ASWATHY S., I.A.S.	ADV VS	// 0 //
152	CONTC/0005370/2023	MANAS KUMAR PRIDA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
153	CONTC/0005371/2023	SITAKANT PRADHAN VS ASWATHY S., I.A.S.	ADV VS	// 0 //
154	CONTC/0005372/2023	DASHARATHI JENA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
155	CONTC/0005373/2023	PABITRA KUMAR DASH VS ASWATHY S., I.A.S.	ADV VS	// 0 //
156	CONTC/0005374/2023	DASARATHI DHOBA VS RAJENDRA PATTNAİK, OAS	ATUL TRIPATHY VS	// 0 //
157	CONTC/0005375/2023	JYOTSNAMAYEE SAMANTARAY VS ASWATHY S., I.A.S.	ADV VS	// 0 //
158	CONTC/0005376/2023	BHABARANJAN DAS VS PRATİK SAHOO, TAHASILDAR, TIHIDI, BHADRAK	ADV. VS	// 0 //
159	CONTC/0005377/2023	BANSHIDHAR DASH	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ASWATHY S., I.A.S.		//
160	CONTC/0005378/2023	UTTAM DAS	ADV.	//
		VS	VS	0
		PRATIK SAHOO, TAHASILDAR, TIHIDI, BHADRAK		//
161	CONTC/0005379/2023	B.ANAND RAO	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
162	CONTC/0005380/2023	SUSIL BARAL	ADV.	//
		VS	VS	0
		PRATIK SAHOO, TAHASILDAR, TIHIDI, BHADRAK		//
163	CONTC/0005381/2023	AMAL HALDAR	ADV.	//
		VS	VS	0
		PRATIK SAHOO, TAHASILDAR, TIHIDI, BHADRAK		//
164	CONTC/0005382/2023	HIMANSU BHUSAN SAMANTARAY	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
165	CONTC/0005383/2023	SATISH MANDAL	ADV.	//
		VS	VS	0
		PRATIK SAHOO, TAHASILDAR, TIHIDI, BHADRAK		//
166	CONTC/0005384/2023	NARAYAN DAS	ADV.	//
		VS	VS	0
		PRATIK SAHOO, TAHASILDAR, TIHIDI, BHADRAK		//
167	CONTC/0005385/2023	ARUN KUMAR NAYAK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
168	CONTC/0005386/2023	RAKHAL BAIDYA	ADV.	//
		VS	VS	0
		PRATIK SAHOO, TAHASILDAR, TIHIDI, BHADRAK		//
169	CONTC/0005387/2023	BASANTI BARIK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
170	CONTC/0005388/2023	SUSANTA KUMAR SATAPATHY	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0005389/2023	ASWATHY S., I.A.S. SATYANANDA DALAI VS	ADV VS	// // 0
172	CONTC/0005390/2023	ASWATHY S., I.A.S. ASIT KUMAR PATTNAYAK VS	ADV. VS	// // 0
173	CONTC/0005391/2023	SATYABRATA SAHU, IAS MANORANJAN BEHERA VS	ADV. VS	// // 0
174	CONTC/0005392/2023	ASWATHY S., I.A.S. ARUPANANDA DASH VS	ADV VS	// // 0
175	CONTC/0005393/2023	ASWATHY S., I.A.S. ARUNODAYA PANIGRAHI VS	ADV. VS	// // 0
176	CONTC/0005394/2023	DEBIDUTTA BISWAL, IFS GEETARANI MOHANTY VS	ADV VS	// // 0
177	CONTC/0005395/2023	ASWATHY S., I.A.S. BABAJI CHARAN PARIDA VS	ADV. VS	// // 0
178	CONTC/0005396/2023	ASWATHY, I.A.S. RAMESH CHANDRA SETHY VS	ADV. VS	// // 0
179	CONTC/0005397/2023	DEBIDUTTA BISWAL, IFS PRAFULLA KUMAR DALAI VS	ADV VS	// // 0
180	CONTC/0005398/2023	ASWATHY S., I.A.S. PADMANAVA SAHOO VS	ADV VS	// // 0
181	CONTC/0005399/2023	ASWATHY S., I.A.S. BAILOCHAN ROUT VS	ADV VS	// // 0
		ASWATHY S., I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0005400/2023	ANANTA CHARAN SAHOO VS ASWATHY S., I.A.S.	ADV VS	// 0 //
183	CONTC/0005401/2023	RABINARAYAN MOHANTY VS ASWATHY S., I.A.S.	ADV VS	// 0 //
184	CONTC/0005402/2023	SUBAS CHANDRA CHANDA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
185	CONTC/0005403/2023	GITANJALI PARIDA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
186	CONTC/0005404/2023	NARMADA VIHAR WELFARE SOCIETY, CUTTACK VS DEBASIS SINGH, SPL. SECY., HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA, BBSR.	DWARIKA PRASAD MOHANTY VS	// 0 //
187	CONTC/0005405/2023	CHITTARANJAN DASH VS ASWATHY S., I.A.S.	ADV VS	// 0 //
188	CONTC/0005406/2023	JAYAGOBINDA DAS VS RAJ KUMAR SHARMA, I.A.S.	NRUSINGH CHARAN ROUT VS	// 0 //
189	CONTC/0005407/2023	TAPAN KUMAR MEHER VS BIJAY KUMAR SAHOO, PRESIDENT, SARAMUHAN PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LTD.	ADV VS	// 0 //
190	CONTC/0005408/2023	DWARIKANATH PRAHARAJ VS RABINDRANATH SAHOO, COLLECTOR CUM DISTRICT MAGISTRATE, NAYAGARH	ADV VS	// 0 //
191	CONTC/0005409/2023	DIPTISHREE MALIK VS C.S. RATHORE, I.A.S.	ADV VS	// 0 //
192	CONTC/0005410/2023	V.BABURAO VS ER. DURGA PRASANNA MISHRA, CHIEF ENGINEER, WORLD BANK PROJECT, ODISHA	ADV VS	// 0 //
193	CONTC/0005411/2023	RAMESH CHANDRA PATRA	ADV	//

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		VS	VS	0
194	CONTC/0005412/2023	BIBHUTI BHUSAN DASH, M.D., ODISHA CONSTRUCTION CORPORATION LTD. JOHN SWAIN	ADV.	//
		VS	VS	0
195	CONTC/0005413/2023	SASMITA SATAPATHY, O.A.S. NIMAIN CHARAN ROURAY	ADV.	//
		VS	VS	0
196	CONTC/0005414/2023	DEORANJAN KUMAR SINGH, IAS TAPAS KUMAR ROUT	ADV.	//
		VS	VS	0
197	CONTC/0005415/2023	SANJAY KUMAR SINGH, PRINCIPAL SECY. TO GOVT., RURAL WORKS DEPT., ODISHA M.NARASINGHA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
198	CONTC/0005416/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPT. HARIHAR MALLIK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
199	CONTC/0005417/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPT. PRADIP KUMAR DUTTA	SONALI PANDA	//
		VS	VS	0
200	CONTC/0005418/2023	SUNIL KUMAR BANSAL, D.G. AND I.G. OF POLICE, ODISHA BISWANATH TARAI	ADV	//
		VS	VS	0
201	CONTC/0005419/2023	ASWATHY S., I.A.S. BANDANA MOHAPATRA	ADV	//
		VS	VS	0
202	CONTC/0005420/2023	ASWATHY S., I.A.S. JAGANNATH PANDA	ADV	//
		VS	VS	0
203	CONTC/0005421/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. MOUSUMI DAS	AMBIKA PRASAD RAY	//
		VS	VS	0
204	CONTC/0005422/2023	DEORANJAN KUMAR SINGH, I.A.S. SURENDRA SAHOO	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CONTC/0005423/2023	SIDDESHWAR BALIRAM BONDAR, I.A.S. YOUDHISTHIRA SAHU VS	ADV VS	// // ()
206	CONTR/0000042/2023	ASWATHY S., I.A.S. BIJAY SAMAL VS	AJAYA KUMAR ROUT VS	// //0 ()
207	CRLA/0000827/2023	VARUN GUNTUPALLI, SUPTD. OF POLICE, BHADRAK TUPA @ TAPAN KUMAR MURMU VS	DIPAK RANJAN MISHRA VS	// BISOI /13 /2016 ()
208	CRLA/0000828/2023	STATE OF ODISHA KULHA @ TRAILOKYANATH SAHOO VS	RAMANI KANTA PATTANAIK VS	// JAJPUR SADAR /57 /2017 ()
209	CRLA/0000829/2023	STATE OF ODISHA PAPU @ SARBESWAR SWAIN VS	BISWARANJAN DALAI VS	// KUJANGA /112 /2021 ()
210	CRLA/0000830/2023	STATE OF ODISHA NAROTTAM PATEL VS	PRASANTA KUMAR ROUSTRAY VS	// AMBABHONA /144 /2016 ()
211	CRLA/0000831/2023	STATE OF ODISHA MANOJ KUMAR SAHU VS	TIRTH KUMAR SAHU VS	// PURUSHOTTAMPUR /407 /2022 ()
212	CRLA/0000832/2023	STATE OF ODISHA SURESH SAHU VS	AJAYA KUMAR JENA VS	// LANJIGARH /51 /2013 ()
213	CRLA/0000833/2023	STATE OF ODISHA SAHADEV MAJHI VS	PRABHAV BEHERA VS	// /25 /2018 ()
214	CRLMA/0000274/2023	STATE OF ODISHA ALOK KUMAR SAHOO VS	ADV. VS	// BADAGODA P.S. /336 /2016 ()
215	CRLMA/0000275/2023	STATE OF ODISHA RAJESH KUMAR PATNAIK VS	ADV. VS	// RAYAGADA TOWN /217 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMA/0000276/2023	JITAN @ JITEN @ JITENDRA KUMAR NAYAK VS STATE OF ODISHA	ACHYUTANANDA MOHAPATRA VS	// ()//
217	CRLMC/0003257/2023	SWAGATIKA SWAIN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	LAXMISAGAR P.S. /128 /2018 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000209/2020
218	CRLMC/0003258/2023	RAJA @ RAJKISHORE SAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LINGARAJ P.S. /171 /2020 ()//
219	CRLMC/0003259/2023	GYANARANJAN ACHARYA VS DEPUTY COMMISSIONER OF POLICE, CUTTACK	R.N. DAS MOHAPATRA VS	BADAMBADI /352 /2021 ()//
220	CRLMC/0003260/2023	JAGATJIVAN PANI VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	BADAGODA P.S. /302 /2021 ()//
221	CRLMC/0003261/2023	JAGATJIVAN PANI VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	BADAGODA P.S. /289 /2021 ()//
222	CRLMC/0003262/2023	JAGATJIVAN PANI VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	MAHILA P.S.(BBSR) /7 /2022 ()//
223	CRLMC/0003263/2023	SUJIT KUMAR PATTNAIK VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	// ()//
224	CRLMC/0003264/2023	RAJARAM SARAOGI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	PURIGHAT /268 /2000 ()//
225	CRLMC/0003265/2023	AMIT NAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHASMA /29 /2023 ()//
226	CRLMC/0003266/2023	YASOBANTA BEHERA @ BISU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	AUL /42 /2017 ()//
227	CRLMC/0003267/2023	SAYED MUSTAK ALI	CHANDRAKANTA NAYAK	BHARATPUR PS /301 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	CRLMC/0003268/2023	STATE OF ODISHA LAMBODHAR MEHER	DIPTI RANJAN SWAIN	// BANGOMUNDA /55 /2008
		VS	VS	()
229	CRLMC/0003269/2023	STATE OF ODISHA ADHIRA JENA @ BAINA	AMULYA RATNA PANDA	// KAMARDA /85 /2021
		VS	VS	()
230	CRLMC/0003270/2023	STATE OF ODISHA PREMANANDA SAHOO	ARIJEET MISHRA	// SAHID NAGAR P.S. /508 /2015
		VS	VS	()
231	CRLMC/0003271/2023	STATE OF ODISHA NARASINGHA MOHAPATRA	ARIJEET MISHRA	// / /0
		VS	VS	()
232	CRLMC/0003272/2023	GEETARANI SABAT@MOHAPATRA SANATAN RAM	ARIJEET MISHRA	// / /0
		VS	VS	()
233	CRLMC/0003273/2023	BHANUMATI RAM JANAKI @ PRIYABRATA NAYAK	PRIYA RANJAN SINGH	// TIGIRIA /105 /2016
		VS	VS	()
234	CRLMC/0003274/2023	STATE OF ODISHA DEEPAK KUMAR SAMANTASINGHAR	NIRANJAN PRASAD PATRA	// / /0
		VS	VS	()
235	CRLMC/0003275/2023	PRAGYAN PATTANAIAK PRAFULLA DAS	PRADEEP KUMAR DAS	// NANDIPADA /112 /2015
		VS	VS	()
236	CRLMC/0003276/2023	STATE OF ODISHA SOURAJIT BASU	DEBASIS PANIGRAHI	// / /0
		VS	VS	()
237	CRLMC/0003277/2023	STATE OF ODISHA RAJ KISHORE PANDA	BASUDEV PUJARI	// JAGATSINGPUR /287 /2020
		VS	VS	()
238	CRLMC/0003278/2023	MITRABHANU MISHRA RANJIT KAMAR @ RANJIT KUMAR @ RANJEET KAMAR	SUBHANTA HARICHANDAN	// JHARSUGUDA /31 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLMC/0003279/2023	STATE OF ODISHA LAL MOHAN DAS VS	GOPAL KRUSHNA MOHANTY VS	// ANGUL SADAR PS /71 /2021 ()
240	CRLMC/0003280/2023	STATE OF ODISHA SADANANDA MALLA VS	PURNA CHANDRA MOHARANA VS	// NIHALPRASAD /56 /2015 ()
241	CRLMC/0003281/2023	STATE OF ODISHA JYOTSNARANI MOHANTY VS	PRANGYANANDA PATTANAIAK VS	// RAIBANIA /3 /2015 ()
242	CRLMC/0003282/2023	STATE OF ODISHA SK. HAPPIZULLA VS	RAJESWARI DAS VS	// / /0 ()
243	CRLMC/0003283/2023	STATE OF ODISHA SRIKANT DHANALU @ D. SRIKANT VS	SANJIB KUMAR BHANJADEO VS	// RAYAGADA TOWN /249 /2021 ()
244	CRLMC/0003284/2023	STATE OF ODISHA BINOD PATTANAYAK VS	SANTOSH KUMAR DWIVEDY VS	// / /0 ()
245	CRLMC/0003285/2023	UNION OF INDIA M/S. SAG PROJECTS PVT. LTD. VS	DEVASHIS PANDA VS	// / /0 ()
246	CRLMC/0003286/2023	M/S. SIDDHARTHA ENGINEERING PVT. LTD. SIBAJI KUMAR ROUT VS	NIKUNJA KUMAR ROUT VS	// BURLA /191 /2009 ()
247	CRLMC/0003287/2023	STATE OF ODISHA SUPRABHA DAS @ SUPRAVA DAS VS	MOHENDRA KUMAR MOHAPATRO VS	// MAHILA P.S. BUXIBAZAR /50 /2023 ()
248	CRLMC/0003288/2023	STATE OF ODISHA NABA KISHORE MAJHI @ TARUA VS	PRABHAT KUMAR DAS VS	// KOREI /3 /2016 ()
249	CRLMC/0003289/2023	STATE OF ODISHA NILU RANJAN ROUT VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /143 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	CRLMC/0003290/2023	MOHMAD ARIF VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	RAJGANGPUR /120 /2023 () //
251	CRLMC/0003291/2023	SUBRAT DASH @ SUBRAT KUMAR DASH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BHEDEN /277 /2022 () //
252	CRLMC/0003292/2023	JITU @ MINAKETAN DEHURY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	BALLIGUDA /30 /2015 () //
253	CRLMC/0003293/2023	BIJAY KRUSHNA DAS VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	NIMAPADA /150 /2018 () //
254	CRLMC/0003294/2023	RANJIT KUMAR PADHY @ MILI PADHY VS STATE OF ODISHA (OPID)	SOUMYA RANJAN MOHANTY VS	GUNUPUR /78 /2023 () //
255	CRLMC/0003295/2023	MANOJ KUMAR RANA VS STATE OF ODISHA	SATYABRATA DASH VS	PURI TOWN /125 /2023 () //
256	CRLMC/0003296/2023	ASHUTOSH MISHRA VS LAXMIPRIYA MISHRA	DEBASIS TRIPATHY VS	/ /0 () //
257	CRLMC/0003297/2023	SANTOSH RANA @ SANTOSH KUMAR RANA VS STATE OF ODISHA	SATYABRATA DASH VS	PURI TOWN /125 /2023 () //
258	CRLMC/0003298/2023	SIBA RANA@SHIBA SANKAR RANA VS STATE OF ODISHA	SATYABRATA DASH VS	PURI TOWN /125 /2023 () //
259	CRLMC/0003299/2023	TAPAS KUMAR APAT@TAPANA APAT VS STATE OF ODISHA	SATYABRATA DASH VS	PURI TOWN /125 /2023 () //
260	CRLMC/0003300/2023	PITAMBAR DAS VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	TIRTOL /156 /2015 () //
261	CRLMP/0001487/2023	SANTOSH KUMAR OJHA	T.PANIGRAHI	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
262	CRLMP/0001488/2023	GOBINDA CHANDRA DALEI	PRASANNA KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
263	CRLMP/0001489/2023	BINATI MALLIK	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
264	CRLMP/0001490/2023	TRISHNA BERLIA	LALITENDU MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
265	CRLMP/0001491/2023	ABINASH NAYAK	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
266	CRLMP/0001492/2023	SAMARENDRA KUMAR MAHALA	SAMBIT SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
267	CRLMP/0001493/2023	DIPTI RANJAN SAHOO	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
268	CRLMP/0001494/2023	PADMINI DAS	SANDIPAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
269	CRLMP/0001495/2023	PRASANTA KUMAR PRADHAN	JAYANTA KUMAR MAJHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
270	CRLMP/0001496/2023	KAILASH BEHERA	PRASANNA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
271	CRLMP/0001497/2023	RAJALAXMI NAYAK	RITURANJAN CHHOTARAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
272	CRLMP/0001498/2023	ELIZABETH SAHOO	T.PANIGRAHI	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	CRLMP/0001499/2023	STATE OF ODISHA JOGESWAR PANDEY VS DIRECTOR GENERAL OF POLICE, CUTTACK	SRIKANTA MAHUNTA VS	// /0 0 //
274	CRLMP/0001500/2023	SABITRI PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/0 0 //
275	CRLMP/0001501/2023	PADMANAVA PATRA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	/0 0 //
276	CRLMP/0001502/2023	GAYASUDDIN KHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/0 0 //
277	CRLREV/0000391/2023	PRAVANJAN SWAIN VS SUSHRISMITA ROUT	UMESH KUMAR LENKA VS	/0 0 //
278	CRLREV/0000392/2023	SK. MAJBUL VS PARBEEN BIBI	SUKANTA KUMAR NAYAK VS	/0 0 //
279	FAO/0000338/2023	PRAMODINI BAG VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
280	FAO/0000339/2023	BHUMISUTA MEHER VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
281	FAO/0000340/2023	MANAGER, NATIONAL INSURANCE CO. LTD. VS BHASKAR CHANDRA MALLIK	BIJOY DASMOHAPATRA VS	// 0 //
282	FAO/0000341/2023	MANAGER, NATIONAL INSURANCE CO. LTD. VS SRIMANTA BEHERA	BIJOY DASMOHAPATRA VS	// 0 //
283	MACA/0000727/2023	NEW INDIA ASSURANCE CO. LTD. VS PUSPALATA KHATEI	GOPAL CHANDRA SAMANTARAY VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :28/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	MACA/0000728/2023	HRUSHIKESH BEHERA VS DINABANDHU MISHRA	BINAYAK PRASAD MOHANTY VS	// 0 //
285	MACA/0000729/2023	RASHI PARIDA VS BIJAYA RANJAN PATRA	KAPILA CHARAN NAYAK VS	// 0 //
286	MACA/0000730/2023	ORIENTAL INSURANCE CO.LTD. VS MINU MUMTAJ	SOMANATH ROY VS	// 0 //
287	MACA/0000731/2023	BAJAJ ALLIANZ G.I.CO. LTD. VS RAJANIDEVI NATH	ADAM ALI KHAN VS	// 0 //
288	MACA/0000732/2023	THE B.M., CHOLAMANDALAM MS G.I.CO. LTD. VS JAYANTI PATEL	ADAM ALI KHAN VS	// 0 //
289	MACA/0000733/2023	DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD. VS PITAMBAR NETI	RAMESH CHANDRA SAHOO (1) VS	// 0 //
290	MATA/0000243/2023	BIJAYINI PATTNAIK VS KRUSHNA CHANDRA PATTNAIK	ARUN KUMAR ACHARYA VS	// 0 //
291	RPFAM/0000224/2023	ASHOK KUMAR PALO VS MONALISHA PATRA	DIPTI RANJAN BHOKTA VS	// 0 //
292	RPFAM/0000225/2023	SARADA PRASAD MOHAPATRA VS NIRMALA MOHAPATRA @ SIKHA	DEVASHIS PANDA VS	// 0 //
293	RSA/0000326/2023	KHIRA MAHANTA VS PRIYAMBADA SAHU	PRAKASH RANJAN BARIK VS	// 0 //
294	RSA/0000327/2023	JAGJIT SINGH CHHABRA VS SUDHA KAUR	IN PERSON VS	// 0 //
295	RVWPET/0000312/2023	SATYABRATA SARANGI	DEBASIS MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	TRP(C)/0000234/2023	SRIKANTA KUMAR DASH RITU PURNIMA POTHAL	GOURI MOHAN RATH	//
		VS	VS	0
297	TRPCRL/000062/2023	DEBASHISA SAHOO M/S. HINDUSTAN AERONAUTICS LTD.	T.N. MURTY	//
		VS	VS	/152/2018
298	TRPCRL/000063/2023	STATE OF ODISHA TIKINA DAS	DURGA PRASAD PRADHAN	0
		VS	VS	//
299	WA/0001756/2023	RAMESH KUMAR PATRA STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
300	WA/0001757/2023	MANOJ KUMAR DAS STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
301	WA/0001758/2023	TAPAS KUMAR NAYAK STATE OF ODISHA	PRASANNA KUMAR MOHANTY,A.S.C	//
		VS	VS	0
302	WA/0001759/2023	CHINMAYA DASH STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
303	WA/0001760/2023	RANJIT MAHANTA STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
304	WA/0001761/2023	SANKAR PRASAD NAYAK STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
		VS	VS	0
305	WA/0001762/2023	BAILOCHAN SAHOO STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
306	WA/0001763/2023	SARAT CHANDRA PANDA STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WA/0001764/2023	SARAT KUMAR BARIK STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()
308	WA/0001765/2023	BIJAYA KUMAR PATRO STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()
309	WA/0001766/2023	HARAMOHAN PATI SUBHALAXMI MISHRA VS	SUBRATA MISHRA VS	// // ()
310	WA/0001767/2023	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()
311	WA/0001768/2023	PRAFULLA CHANDRA MALLICK ARUN KUMAR MISHRA VS	ALOK KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0023778/2023	DHIRAJ LAL COLLEGE, BAHALDA M/S. RANJITH BORE WELLS, JIRINGIPADA VS	RAMESH CHANDRA JENA VS	// // ()
313	WP(C)/0023779/2023	COMMNR. OF CT AND GST, CUTTACK TRINATH BARIK VS	SATYABRATA PANDA VS	// // ()
314	WP(C)/0023780/2023	STATE OF ODISHA MOTILAL SIKA VS	SATYABRATA PANDA VS	// // ()
315	WP(C)/0023781/2023	STATE OF ODISHA GANGA NAG @ BANKA NAG VS	SATYABRATA PANDA VS	// // ()
316	WP(C)/0023782/2023	STATE OF ODISHA ANANDA CHANDRA JETHI VS	BIDYADHAR PRADHAN VS	// // ()
317	WP(C)/0023783/2023	STATE OF ODISHA LABANGA BAGH @ LABANYA BAGH @ LAIBONYA BAGH VS	SATYABRATA PANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0023784/2023	MADHUSMITA CHHOTRAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
319	WP(C)/0023785/2023	SWAGATIKA MOHAPATRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
320	WP(C)/0023786/2023	SANTOSH MAHANANDA VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //
321	WP(C)/0023787/2023	DR. ASWINI KUMAR SAHOO VS STATE OF ORISSA	PRITAM KUMAR MOHANTY VS	// 0 //
322	WP(C)/0023788/2023	MANORAMA SAMANTARAY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
323	WP(C)/0023789/2023	BABITA MUNDA VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //
324	WP(C)/0023790/2023	SUBASH MUNDA VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //
325	WP(C)/0023791/2023	GHASIRAM JAGADALA VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //
326	WP(C)/0023792/2023	TAPASWINI JETHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
327	WP(C)/0023793/2023	BIDYUT KESHARI KAR VS COLLECTOR, KHURDA	JYOTIRMAYA SAHOO VS	// 0 //
328	WP(C)/0023794/2023	KUMBHAKANTHA PARIDA VS THE COLLECTOR, CUTTACK	ARIJEET MISHRA VS	// 0 //
329	WP(C)/0023795/2023	SRIKAR MAHAPATRA	SOMADARSAN MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0023796/2023	SATYABHAMA SETHY	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0023797/2023	SATYABHAMA SETHY	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0023798/2023	LINGARAJ SETHY	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0023799/2023	RAMACHANDRA DALABEHERA	DEEPAK KUMAR PANI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0023800/2023	NILAKANTHA ROUT	ARUN KUMAR BUDHIA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0023801/2023	SAHADEVA NAIK	ARUN KUMAR BUDHIA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0023802/2023	AMAR ANAN PATTANAIAK	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0023803/2023	MAYADHAR DALEI	ARUN KUMAR BUDHIA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0023804/2023	RAJENDRA PRASAD SAHU	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0023805/2023	SURESH KHATEI	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0023806/2023	CHITTARANJAN SAMAL	KHIROD CHANDRA MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0023807/2023	R.T.O., CHANDIKHOL MUNNA DAS VS	KHIROD CHANDRA MAJHI VS	// // ()
342	WP(C)/0023808/2023	R.T.O., CHANDIKHOL BIBHUTI BHUSAN PAIKARAY VS	KHIROD CHANDRA MAJHI VS	// // ()
343	WP(C)/0023809/2023	R.T.O., JAGATSINGHPUR LAIBANI MAHANANDA @ KUSHAL VS	KIRTAN DANG VS	// // ()
344	WP(C)/0023810/2023	STATE OF ODISHA PURNA CHANDRA BEHERA VS	GOPAL KRUSHNA NANDA VS	// // ()
345	WP(C)/0023811/2023	STATE OF ODISHA RAJANIKANTA MISHRA VS	PRASANTA KUMAR PANDA VS	// // ()
346	WP(C)/0023812/2023	STATE OF ODISHA RABI PATTAMAJHI VS	KIRTAN DANG VS	// // ()
347	WP(C)/0023813/2023	STATE OF ODISHA KAMALINI BARIK VS	SAMIR KUMAR MISHRA VS	// // ()
348	WP(C)/0023814/2023	STATE OF ODISHA RATHA MEHER VS	ASIT KUMAR CHAUDHURY VS	// // ()
349	WP(C)/0023815/2023	STATE OF ODISHA SUSANTA BEHERA VS	TRILOCHAN NANDA VS	// // ()
350	WP(C)/0023816/2023	STATE OF ODISHA SURENDRA MEHER VS	ALOK KUMAR PANDA VS	// // ()
351	WP(C)/0023817/2023	STATE OF ODISHA SK. IRSAD ALI VS	P.B.DAS VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0023818/2023	BUDHADEV KUARNR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
353	WP(C)/0023819/2023	CHITA RANJAN SAHOO VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
354	WP(C)/0023820/2023	BHABESH MOHANTY VS ALL ODISHA CHESS ASSOCIATION @ ALL ORISSA CHESS ASSOCIATION, DHENKANAL	ASHOK KUMAR SWAIN (1) VS	// 0 //
355	WP(C)/0023821/2023	JAGANNATH TANDAKAR VS R.T.O., SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
356	WP(C)/0023822/2023	TRILOKI KUMAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
357	WP(C)/0023823/2023	DURYODHAN DAS VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
358	WP(C)/0023824/2023	KASHINATH DAS VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
359	WP(C)/0023825/2023	KABITA DAS VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
360	WP(C)/0023826/2023	SUSANTA KUMAR RATH VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
361	WP(C)/0023827/2023	SK. TAFIQUE VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
362	WP(C)/0023828/2023	SK. LATIF VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
363	WP(C)/0023829/2023	SASMITA PARIDA	TRILOCHAN NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0023830/2023	PRASANTA SAHU	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0023831/2023	SK. RAFIK	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0023832/2023	AJAY KUMAR SAHA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0023833/2023	DANISH ANWAR	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0023834/2023	SHANKAR PRASAD MANIA	SUSANTA SEKHAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0023835/2023	BINAY KUMAR SAHU	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0023836/2023	RATANI BISOI	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0023837/2023	BHAGABAN PRADHAN	NIHAL RATH	//
		VS	VS	0
		SECY. HOUSING AND URBAN DEVELOPMENT DEPT., BBSR		//
372	WP(C)/0023838/2023	LILIMA BEHERA	AMIT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0023839/2023	BIRENDRA SAHU	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0023840/2023	BIHARI CHARAN SAHOO	NIHAL RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0023841/2023	STATE OF ODISHA BHAGABATI DEEP VS	AKSHAYA KUMAR SAHOO VS	// // ()
376	WP(C)/0023842/2023	STATE OF ODISHA ANANTA CHARAN SAHU VS	GOPABANDHU MISRA VS	// // ()
377	WP(C)/0023843/2023	STATE OF ODISHA MUNI SAMAD @ SAMAR VS	AKSHAYA KUMAR SAHOO VS	// // ()
378	WP(C)/0023844/2023	STATE OF ODISHA M/S SAI STONE CRUSHER, DHENKANAL VS	AMIT PRASAD BOSE VS	// // ()
379	WP(C)/0023845/2023	SUPERINTENDING ENGINEER, TPCODL, DHENKANAL DEBAHARI SAHU VS	GOPABANDHU MISRA VS	// // ()
380	WP(C)/0023846/2023	STATE OF ODISHA PRAKASH KUMAR BHOI VS	NIRANJAN MAHARANA VS	// // ()
381	WP(C)/0023847/2023	STATE OF ODISHA RABINARAYAN MAHARANA VS	GOPINATH MISHRA VS	// // ()
382	WP(C)/0023848/2023	STATE OF ODISHA M/S GALAXY BAR AND RESTAURANT, NAYAGARH ADITYA NARAYAN RAY VS	GOPABANDHU MISRA VS	// // ()
383	WP(C)/0023849/2023	STATE OF ODISHA DILLIP KUMAR DAS VS	SARATHI JYOTI MOHANTY VS	// // ()
384	WP(C)/0023850/2023	STATE OF ODISHA NABA KISHORE SAHU VS	GOPABANDHU MISRA VS	// // ()
385	WP(C)/0023851/2023	STATE OF ODISHA KAMALINI SATPATHY VS	MANOJ KUMAR MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0023852/2023	SANTANU KUMAR SAHOO VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
387	WP(C)/0023853/2023	MARKANDA SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
388	WP(C)/0023854/2023	PRAMOD KUMAR CHOUDHURY VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
389	WP(C)/0023855/2023	ARATI BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
390	WP(C)/0023856/2023	SURENDRA KUMAR SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
391	WP(C)/0023857/2023	PRAKASH REDDY VS THE REGISTRAR, UTKAL UNIVERSTIY, BBSR	SANJIB MOHANTY VS	// 0 //
392	WP(C)/0023858/2023	GOLEKHA BIHARI SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
393	WP(C)/0023859/2023	ADWAITA KUMAR BISWAL VS PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT., ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
394	WP(C)/0023860/2023	SUSANTA KUMAR MOHANTY VS THE REGISTRAR, UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
395	WP(C)/0023861/2023	MRUTYUNJAYA PADHEE VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
396	WP(C)/0023862/2023	KRUPASINDHU SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
397	WP(C)/0023863/2023	SUJIT KUMAR KARAN	ASHIS KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0023864/2023	MAHESH INFRASTRUCTURES PVT. LTD., JAJPUR	SIDHARTHA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0023865/2023	KISHORE CHANDRA PARIDA	SANJIB MOHANTY	//
		VS	VS	0
		THE REGISTRAR, UTKAL UNIVERSITY, BBSR		//
400	WP(C)/0023866/2023	RASMITA BARIK	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0023867/2023	KALI CHARAN BINDHANI	PRAMOD KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0023868/2023	MURALIDHAR SWAIN	AVIJIT PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0023869/2023	TAPAN KUMAR DUTTA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		COMMNR. OF CT AND GST, ODISHA		//
404	WP(C)/0023870/2023	JAMINI KANTA ROUT	ANJAN KUMAR BISWAL	//
		VS	VS	0
		COMMNR. OF CT AND GST, ODISHA		//
405	WP(C)/0023871/2023	SATYABRATA HARICHANDAN	FALGUNI RAJGURRU MOHAPATRA	//
		VS	VS	0
		S.D.O. CUM ASSESSING OFFICER ELECT., TPCODL, PURI		//
406	WP(C)/0023872/2023	SURENDRA KALIA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0023873/2023	SOMANATH MOHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0023874/2023	BAHADUR SAHU	DHANESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0023875/2023	STATE OF ODISHA KASTU DEHURY VS	BISWAMBAR MOHANTY VS	// // 0
410	WP(C)/0023876/2023	STATE OF ODISHA RABINDRANATH PAIKARAY VS	DHANESWAR BEHERA VS	// // 0
411	WP(C)/0023877/2023	STATE OF ODISHA SRIBANTA KUMAR DAS VS	BRAJA MOHAN SARANGI VS	// // 0
412	WP(C)/0023878/2023	STATE OF ODISHA SRIBANTA KUMAR DAS VS	BRAJA MOHAN SARANGI VS	// // 0
413	WP(C)/0023879/2023	STATE OF ODISHA AMIYA KUMAR DHALSAMANTA VS	DHANESWAR BEHERA VS	// // 0
414	WP(C)/0023880/2023	STATE OF ODISHA RABINARAYAN JENA VS	BRAJA MOHAN SARANGI VS	// // 0
415	WP(C)/0023881/2023	STATE OF ODISHA JAGANNATH BARIK VS	DHANESWAR BEHERA VS	// // 0
416	WP(C)/0023882/2023	STATE OF ODISHA RABINARAYAN JENA VS	BRAJA MOHAN SARANGI VS	// // 0
417	WP(C)/0023883/2023	STATE OF ODISHA BICHITRANANDA RAY VS	HARA PRASAD RATH VS	// // 0
418	WP(C)/0023884/2023	STATE OF ODISHA RABINARAYAN JENA VS	BRAJA MOHAN SARANGI VS	// // 0
419	WP(C)/0023885/2023	STATE OF ODISHA BABULI MALIK VS THE ADDL. DISTRICT JUDGE FAST TRACK COURT I, BHADRAK	GIRIDHARI SINGH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0023886/2023	BHAGIRATHI SAHOO VS R.T.O., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
421	WP(C)/0023887/2023	SUMITRA PATTANAYAK VS CONTROLLER OF ACCOUNT, BBSR	SUSMITA PATNAIK VS	// 0 //
422	WP(C)/0023888/2023	SAROJ KUMAR ARUK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
423	WP(C)/0023889/2023	ANURADHA DEBIDASJI BARSACLE VS R.T.O., CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// 0 //
424	WP(C)/0023890/2023	ANURADHA DEBIDASJI BARSACLE VS R.T.O., CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// 0 //
425	WP(C)/0023891/2023	DIPAK KUMAR DANDAPAT VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
426	WP(C)/0023892/2023	NIHAR KUMAR DAS VS TRANSPORT COMMISSIONER, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
427	WP(C)/0023893/2023	ADITYA NARAYAN MOHANTY VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
428	WP(C)/0023894/2023	RAMESH CHANDRA SETHY VS CHAIRMAN PARADIP PORT TRUST, JAGATSINGHPUR	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
429	WP(C)/0023895/2023	RANJAN KUMAR DAS MOHAPATRA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
430	WP(C)/0023896/2023	BRAHMACHARI BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
431	WP(C)/0023897/2023	SANGRAM KESHARI SAHOO	BIGYAN KUMAR SHARMA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0023898/2023	DR. SATYAPRIYA DASH	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0023899/2023	ANANDA KUMAR MOHANTY	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		CHAIRMAN ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP. IDCO, BBSR		//
434	WP(C)/0023900/2023	RABINDRA KUMAR PATEL	SANTOSH KUMAR DWIVEDY	//
		VS	VS	0
		BHARAT PETROLEUM CORP. LTD., MUMBAI		//
435	WP(C)/0023901/2023	NALINIKANTA JENA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0023902/2023	HARIHAR MOHAPATRA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, ODISHA		//
437	WP(C)/0023903/2023	TILOTTAMA SAUNT	SIBA PRASAD PATRA	//
		VS	VS	0
		MAHANADI COALFIELDS LTD., SAMBALPUR		//
438	WP(C)/0023904/2023	TATA NARESH BISOI	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, ODISHA		//
439	WP(C)/0023905/2023	MADHUMITA PANDA	PRATYUSHA NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0023906/2023	SANANDA NATH	KRUPASINDHU SAHOO	//
		VS	VS	0
		CHANDA NATH		//
441	WP(C)/0023907/2023	ANDAVARAPU KAMARAJU	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0023908/2023	DAMODAR MAHALA	SATYABRATA SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0023909/2023	STATE OF ODISHA RADHAMOHAN PRADHAN VS	BANSHIDHAR SATAPATHY VS	// // ()
444	WP(C)/0023910/2023	STATE OF ODISHA GOPAL CHANDRA PANDA VS	AMIT PRASAD BOSE VS	// // ()
445	WP(C)/0023911/2023	COMMISSIONER, ENDOWMENTS, BBSR MD. SAMSUL @ MD. SAMSUL HAQUE VS	SUSANTA KUMAR BARAL VS	// // ()
446	WP(C)/0023912/2023	STATE OF ODISHA SAROJINI MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
447	WP(C)/0023913/2023	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	BIYOTKESH MOHANTY VS	// // ()
448	WP(C)/0023914/2023	STATE OF ODISHA BENUDHAR SATAPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
449	WP(C)/0023915/2023	STATE OF ODISHA SARAT CHANDRA PARIDA VS	JYOTI RANJAN KHUNTIA VS	// // ()
450	WP(C)/0023916/2023	STATE OF ODISHA HIMANSU SEKHAR PRADHAN VS	JYOTI RANJAN KHUNTIA VS	// // ()
451	WP(C)/0023917/2023	STATE OF ODISHA SUKANTA KUMAR BEHURA VS	SANJIB MOHANTY VS	// // ()
452	WP(C)/0023918/2023	THE REGISTRAR, UTKAL UNIVERSITY, BBSR MRUTYUNJAYA BEHERUK VS	JYOTI RANJAN KHUNTIA VS	// // ()
453	WP(C)/0023919/2023	STATE OF ODISHA ANANTA KUMAR NAYAK VS	SANJIB MOHANTY VS	// // ()
		THE REGISTRAR, UTKAL UNIVERSITY, BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0023920/2023	SARATA CHANDRA BEHERA VS THE REGISTRAR,UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
455	WP(C)/0023921/2023	HIMANSU SEKHAR MISHRA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
456	WP(C)/0023922/2023	SUBHRAJYOTI DIBYARANJAN SAHOO VS SECY. BSE, CUTTACK	SANJIB MOHANTY VS	// 0 //
457	WP(C)/0023923/2023	NABA KISHORE MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
458	WP(C)/0023924/2023	SAROJ KUMAR SAHOO VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
459	WP(C)/0023925/2023	JAGDISH KUMAR THAKUR VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
460	WP(C)/0023926/2023	AMIYA KUMAR PATRA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
461	WP(C)/0023927/2023	BISWABANDITA PARIDA VS BIJU PATTNAIK UNIVERSITY OF TECHNOLOGY (BPUT), ROURKELA	SANGRAM JENA VS	// 0 //
462	WP(C)/0023928/2023	SATYA NARAYAN SAMANTASINGHAR VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
463	WP(C)/0023929/2023	INDIAN OVERSEAS BANK, BBSR VS THE GOVT. OF INDIA, NEW DELHI	AUROVINDA MOHANTY VS	// 0 //
464	WP(C)/0023930/2023	PURNA CHANDRA SAHU VS STATE OF ODISHA	EKTA AGARWAL VS	// 0 //
465	WP(C)/0023931/2023	KRUSHNA CHANDRA HARICHANDAN	PRAMODA KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0023932/2023	BARTHLOMI PRADHAN	SUSANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0023933/2023	SK. SAKAT MOHAMMAD	RAJIB KUMAR SARANGI	//
		VS	VS	0
		THE AO, CANARA BANK, BBSR		//
468	WP(C)/0023934/2023	SUKANTI DEVI	PRAVAT KUMAR PANDA	//
		VS	VS	0
		M.D., ORISSA RURAL HOUSING AND DEVELOPMENT CORP. LTD., BBSR		//
469	WP(C)/0023935/2023	SUDARSHAN @ SUDARSAN KUANAR	ABHISHEK DASH	//
		VS	VS	0
		PHULA MANA		//
470	WP(C)/0023936/2023	BHAGABAN PANDA	TANMAY MISHRA	//
		VS	VS	0
		CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI		//
471	WP(C)/0023937/2023	AMULYA PRASAD BEHERA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		M.D., ORISSA RURAL HOUSING AND DEVELOPMENT CORP. LTD., BBSR		//
472	WP(C)/0023938/2023	RAMESH CHANDRA SENAPATY	TANMAY MISHRA	//
		VS	VS	0
		CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI		//
473	WP(C)/0023939/2023	RAMESH CHANDRA BHOI	PRAVAT KUMAR PANDA	//
		VS	VS	0
		M.D., ORISSA RURAL HOUSING AND DEVELOPMENT CORP. LTD., BBSR		//
474	WP(C)/0023940/2023	PAREPU SATYANARAYANA	TANMAY MISHRA	//
		VS	VS	0
		CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI		//
475	WP(C)/0023941/2023	AKSHAYA KUMAR PRADHAN	SURYAKANTA PALAI	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0023942/2023	BATAKRUSHNA MOHAPATRA	SASWATI MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0023943/2023	STATE OF ODISHA PRADYUMNA KUMAR PANIGRAHI VS	AMITABH PRADHAN VS	// // ()
478	WP(C)/0023944/2023	STATE OF ODISHA TUNALATA DEI VS	PRAVAT KUMAR PANDA VS	// // ()
479	WP(C)/0023945/2023	M.D., ORISSA RURAL HOUSING AND DEVELOPMENT CORP. LTD., BBSR ANIL KUMAR ROUT VS	BIMBISAR DASH VS	// // ()
480	WP(C)/0023946/2023	STATE OF ODISHA PRABODH KUMAR SAHU VS	TANMAY MISHRA VS	// // ()
481	WP(C)/0023947/2023	CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI M/S FALCON REAL ESTATE (P) LTD., BBSR VS	MANOJ KUMAR MISHRA VS	// // ()
482	WP(C)/0023948/2023	STATE OF ODISHA BIJAYA KUMAR ROUT VS	PRAVAT KUMAR PANDA VS	// // ()
483	WP(C)/0023949/2023	M.D., ORISSA RURAL HOUSING AND DEVELOPMENT CORP. LTD., BBSR JANARDAN PUTEL VS	ALOK KUMAR PANDA VS	// // ()
484	WP(C)/0023950/2023	KHIRABATI PUTEL M/S SUMANTA KUMAR BISWAL VS	UPASANA BAL VS	// // ()
485	WP(C)/0023951/2023	THE ADDL. STATE TAX OFFICER, CT AND GST CIRCLE, BHADRAK CIRCLE BIDHU BHUSAN NANDA VS	BHASKAR CHANDRA PANDA VS	// // ()
486	WP(C)/0023952/2023	THE COLLECTOR, DHENKANAL SABITRI SAHU VS	BHASKAR CHANDRA PANDA VS	// // ()
487	WP(C)/0023953/2023	THE ADDL. COMMNR OF SURVEY AND SETTLEMENT, BERHAMPUR ANKITA SAHANI VS	CHITRA PADHI VS	// // ()
		THE SECY, PANCHAYAT ARJ DEPT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0023954/2023	SUJIT KANDHER VS THE COLLECTOR, BARGARH	PRADEEP KUMAR KHUNTIA VS	// 0 //
489	WP(C)/0023955/2023	BISWA RANJAN MOHANTY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
490	WP(C)/0023956/2023	JAYANTI MISHRA VS THE ADDL. COMMNR OF SURVEY AND SETTLEMENT, BERHAMPUR	BHASKAR CHANDRA PANDA VS	// 0 //
491	WP(C)/0023957/2023	NISHAN RAI VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //
492	WP(C)/0023958/2023	RANJAN KUMAR DASH VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
493	WP(C)/0023959/2023	KANTI DEVI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
494	WP(C)/0023960/2023	NRUSINGH CHARAN DASH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
495	WP(C)/0023961/2023	ASHOK KUMAR SWAIN VS VICE CHANCELLOR,UTKAL UNIVERSITY,KHURDA	CHITRA PADHI VS	// 0 //
496	WP(C)/0023962/2023	BANKA BIHARI JENA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
497	WP(C)/0023963/2023	M/S FALCON REAL ESTATE (P) LTD., BBSR VS STATE OF ODISHA	MANOJ KUMAR MISHRA VS	// 0 //
498	WP(C)/0023964/2023	SUPRITI DAS VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
499	WP(C)/0023965/2023	BRAJAKISHORE BISWAL	SRIKANTA MAHUNTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
500	WP(C)/0023966/2023	THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CUTTACK DAYANIDHI PANIGRAHI	BINODINI SINGH	//
		VS	VS	0
501	WP(C)/0023967/2023	STATE OF ODISHA CHANDINI MALLICK	MANOJ KUMAR PANDA	//
		VS	VS	0
502	WP(C)/0023968/2023	STATE OF ODISHA PRABHAT NARAYAN TRIPATHY	KAJAL SAHOO	//
		VS	VS	0
503	WP(C)/0023969/2023	UNION OF INDIA SURYA NARAYAN DAKUA	TANMAY MISHRA	//
		VS	VS	0
504	WP(C)/0023970/2023	STATE OF ODISHA M/S FALCON REAL ESTATE (P) LTD., BBSR	MANOJ KUMAR MISHRA	//
		VS	VS	0
505	WP(C)/0023971/2023	STATE OF ODISHA JUDHISTIR NAIK	DEEPALI MAHAPATRA	//
		VS	VS	0
506	WP(C)/0023972/2023	THE MD, ASKA CO-OPERATIVE SUGAR INDUSTRIES LTD ABHIMANYU MOHANTA	RAMANATH ACHARYA	//
		VS	VS	0
507	WP(C)/0023973/2023	STATE OF ODISHA M/S RD CONSTRUCTION AND GENERAL TRADERS	KSHIROD KUMAR SAHOO	//
		VS	VS	0
508	WP(C)/0023974/2023	COMMISSIONER OF CT AND GST, ODISHA M/S FALCON REAL ESTATE (P) LTD., BBSR	MANOJ KUMAR MISHRA	//
		VS	VS	0
509	WP(C)/0023975/2023	STATE OF ODISHA KISHOR CHANDRA PARISDA	TANMAY MISHRA	//
		VS	VS	0
510	WP(C)/0023976/2023	CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI AJAY AGARWAL	DEVASHIS PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0023977/2023	STATE OF ODISHA DAMODAR PATNAIK VS	DIPTI RANJAN BHOKTA VS	// // ()
512	WP(C)/0023978/2023	STATE OF ODISHA SANTOSH KUMAR DASH VS	TANMAY MISHRA VS	// // ()
513	WP(C)/0023979/2023	CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI CHITTA RANJAN MISHRA VS	ACHYUTANANDA PATTANAIAK VS	// // ()
514	WP(C)/0023980/2023	STATE OF ODISHA BIBEKANANDA SENAPATI VS	HRUDANANDA MOHAPATRA VS	// // ()
515	WP(C)/0023981/2023	STATE OF ODISHA PUNJAB NATIONAL BANK, BBSR VS	RAMACHANDRA PANIGRAHY VS	// // ()
516	WP(C)/0023982/2023	THE TAX RECOVERY OFFICER 1, BBSR SAROJABALA MALLA VS	DEBASIS ROUT VS	// // ()
517	WP(C)/0023983/2023	JOINT COMMISSIONER OF STATE TAX SUKANTA KUMAR MOHARANA VS	TANMAY MISHRA VS	// // ()
518	WP(C)/0023984/2023	CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI JANMAJAYA NAYAK VS	ABHAYA KUMAR BEHERA VS	// // ()
519	WP(C)/0023985/2023	STATE OF ODISHA M/S FALCON REAL ESTATE (P) LTD., BBSR VS	MANOJ KUMAR MISHRA VS	// // ()
520	WP(C)/0023986/2023	STATE OF ODISHA BIBEKANANDA SENAPATI VS	HRUDANANDA MOHAPATRA VS	// // ()
521	WP(C)/0023987/2023	STATE OF ODISHA M/S SANISCHAR CONSTRUCTION VS	ANJAN KUMAR JENA VS	// // ()
		COMMISSIONER OF CT AND GST		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WP(C)/0023988/2023	DR. AISHWARYA TRIPATHY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
523	WP(C)/0023989/2023	M/S FALCON REAL ESTATE (P) LTD., BBSR VS STATE OF ODISHA	MANOJ KUMAR MISHRA VS	// 0 //
524	WP(C)/0023990/2023	M/S BIRENDRA HOTELS AND BANQUETS PVT. LTD., BBSR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
525	WP(C)/0023991/2023	AJAY KU. PATTANAIAK VS RITA PATTANAIAK	TRILOCHAN PANIGRAHI VS	// 0 //
526	WP(C)/0023992/2023	ANITA MAJARI NAYAK VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
527	WP(C)/0023993/2023	M/S FALCON REAL ESTATE (P) LTD., BBSR VS STATE OF ODISHA	MANOJ KUMAR MISHRA VS	// 0 //
528	WP(C)/0023994/2023	SATARUPA SAHOO VS STATE OF ODISHA	PRABHAT KUSUM PANDA VS	// 0 //
529	WP(C)/0023995/2023	MANORANJAN JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
530	WP(C)/0023996/2023	KALINGA WARRIOR, CUTTACK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
531	WP(C)/0023997/2023	RATNAKAR BEHERA VS THE GOVT. OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
532	WP(C)/0023998/2023	KRUSHNA CHANDRA MEHER VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
533	WP(C)/0023999/2023	SUJATA PRIYADARSHINI	DR. SUJATA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
534	WP(C)/0024000/2023	DIRECTOR DY. ADMINISTRATOR(REV) SHRI KANAKALATA DAS	JAGANNATH TEMPLE ADMINISTRATION, PURI SUDHIR KUMAR MALLICK	// //
		VS	VS	0
535	WP(C)/0024001/2023	STATE OF ODISHA KIRTI CHANDRA BISWAL	SAROJ KUMAR JEE	// //
		VS	VS	0
536	WP(C)/0024002/2023	STATE OF ODISHA CHANDRAKANTI KUMBHAR	SAROJ KUMAR JEE	// //
		VS	VS	0
537	WP(C)/0024003/2023	STATE OF ODISHA BENUDHAR PERA	SAROJ KUMAR JEE	// //
		VS	VS	0
538	WP(C)/0024004/2023	STATE OF ODISHA BANCHHANIDHI SADMDIA	SAROJ KUMAR JEE	// //
		VS	VS	0
539	WP(C)/0024005/2023	STATE OF ODISHA SURATH BISWAL	KUNAL KUMAR SWAIN	// //
		VS	VS	0
540	WP(C)/0024006/2023	STATE OF ODISHA BIDYADHAR BHUE	SAROJ KUMAR JEE	// //
		VS	VS	0
541	WP(C)/0024007/2023	STATE OF ODISHA JAGADIP KUMAR SETH	SAROJ KUMAR JEE	// //
		VS	VS	0
542	WP(C)/0024008/2023	STATE OF ODISHA RAMA CHANDRA DAS	KUNAL KUMAR SWAIN	// //
		VS	VS	0
543	WP(C)/0024009/2023	STATE OF ODISHA JANAKI SETH	SAROJ KUMAR JEE	// //
		VS	VS	0
544	WP(C)/0024010/2023	STATE OF ODISHA SHESADEV NAIK	SAROJ KUMAR JEE	// //
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WP(C)/0024011/2023	STATE OF ODISHA CHANDRAKANTA SETHY VS	BIBHUTI BHUSAN CHOUDHURY VS	// // ()
546	WP(C)/0024012/2023	STATE OF ODISHA GITANJALI PARIDA VS	KUNAL KUMAR SWAIN VS	// // ()
547	WP(C)/0024013/2023	STATE OF ODISHA PADMAGANDHA NANDA VS	SAROJ KUMAR JEE VS	// // ()
548	WP(C)/0024014/2023	STATE OF ODISHA BASANTA KUMAR SAMAL VS	KUNAL KUMAR SWAIN VS	// // ()
549	WP(C)/0024015/2023	STATE OF ODISHA SUMIT KUMAR PADHAN VS	SAROJ KUMAR JEE VS	// // ()
550	WP(C)/0024016/2023	STATE OF ODISHA SARAT CHANDRA SETHY VS	BIBHUTI BHUSAN CHOUDHURY VS	// // ()
551	WP(C)/0024017/2023	STATE OF ODISHA SURATHA BHUE VS	SAROJ KUMAR JEE VS	// // ()
552	WP(C)/0024018/2023	STATE OF ODISHA SANTILATA RAM VS	SUKANTA KUMAR NAYAK VS	// // ()
553	WP(C)/0024019/2023	SUB REGISTRAR, JAJPUR PIUSAGAR JAGADALA VS	SAROJ KUMAR JEE VS	// // ()
554	WP(C)/0024020/2023	STATE OF ODISHA KAILASH MAHANANDA VS	SAROJ KUMAR JEE VS	// // ()
555	WP(C)/0024021/2023	STATE OF ODISHA BIRA PRADHAN VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	WP(C)/0024022/2023	JAJNASANI DHARUA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
557	WP(C)/0024023/2023	ABHIRAM MALIK VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
558	WP(C)/0024024/2023	DHARMENDRA MOHARANA VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	// 0 //
559	WP(C)/0024025/2023	HARIHAR DORA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
560	WP(C)/0024026/2023	RAMANATH GURU VS STATE OF ODISHA	AYODHYANATH LENKA VS	// 0 //
561	WP(C)/0024027/2023	BIBHU BUBU SENAPATI @ BUBU @ SAMARENDRA SENAPATI VS COMMNR., CONSOLIDATIION, ORISSA	SENAPATI SINGH VS	// 0 //
562	WP(C)/0024028/2023	GADADHAR MALLICK VS STATE OF ODISHA	HIMANSU SEKHAR DEO VS	// 0 //
563	WP(C)/0024029/2023	JNANARANJAN SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
564	WP(C)/0024030/2023	SURENDRA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
565	WP(C)/0024031/2023	RABINDRA SETHI VS HIGH COURT OF ORISSA, CUTTACK	SUBHADUTTA ROUSTRAY VS	// 0 //
566	WP(C)/0024032/2023	INDIRA PATNAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
567	WP(C)/0024033/2023	SARAT CHANDRA TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
568	WP(C)/0024034/2023	STATE OF ODISHA SAYED AHAMAD KHAN	GOPINATH PANDA	//
		VS	VS	0
569	WP(C)/0024035/2023	STATE OF ODISHA SURESH KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	//
		VS	VS	0
570	WP(C)/0024036/2023	STATE OF ODISHA KULAMANI PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
571	WP(C)/0024037/2023	STATE OF ODISHA BISWANATH APOT	KUNAL KUMAR SWAIN	//
		VS	VS	0
572	WP(C)/0024038/2023	STATE OF ODISHA UDAYANATH MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
573	WP(C)/0024039/2023	STATE OF ODISHA DR.BISWAJIT MISHRA	DEBABRATA RATH	//
		VS	VS	0
574	WP(C)/0024040/2023	STATE OF ODISHA KRUSHNA CHARAN JENA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
575	WP(C)/0024041/2023	STATE OF ODISHA ATAL BIHARI BASANTIA	BIBHUTI BHUSAN CHOUDHURY	//
		VS	VS	0
576	WP(C)/0024042/2023	STATE OF ODISHA DIP PRAKASH TANDI	PRASANNA KUMAR MISHRA	//
		VS	VS	0
577	WP(C)/0024043/2023	STATE OF ODISHA BISWAJIT NAYAK	JAYDEEP PAL	//
		VS	VS	0
578	WP(C)/0024044/2023	ICICI BANK LTD., GUJRAT PRAMOD KUMAR DAS	BYOMAKESH TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	WP(C)/0024045/2023	STATE OF ODISHA BUDHESWARA SELF HELP GROUP, PURI VS	BISWAJIT PASAYAT VS	// // ()
580	WP(C)/0024046/2023	STATE OF ODISHA PRASANNA KUMAR PARIDA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
581	WP(C)/0024047/2023	STATE OF ODISHA TRILOCHAN DASH VS	BIBHUTI BHUSAN CHOUDHURY VS	// // ()
582	WP(C)/0024048/2023	STATE OF ODISHA SUBHADRA MAHAKUD VS	AMLAN SHAKTI PAUL VS	// // ()
583	WP(C)/0024049/2023	THE COLLECTOR CUM CEO, ANGUL DIVVALA POLAYYA VS	C.ANANDA RAO VS	// // ()
584	WP(C)/0024050/2023	UNION OF INDIA NIRANJAN NAYAK VS	ALOK KUMAR MOHAPATRA VS	// // ()
585	WP(C)/0024051/2023	COMMNR. LR AND SETTLEMENT, ODISHA, CUTTACK M/S SAI SAMBHU INFRASTRUCTURE PVT. LTD. VS	PRABODHA CHANDRA NAYAK VS	// // ()
586	WP(C)/0024052/2023	STATE OF ODISHA DR. RABI RANJAN SAHOO VS	SUBIR PALIT VS	// // ()
587	WP(C)/0024053/2023	ELECTION COMMISSION OF INDIA, NEW DELHI ASHOK KUMAR MOHANTY VS	SRIKANTA MAHUNTA VS	// // ()
588	WP(C)/0024054/2023	STA, CUTTACK, ODISHA ABHIRAM PANI VS	SUBHASREE MOHANTY VS	// // ()
589	WP(C)/0024055/2023	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	BISWARANJAN PARAMGURU VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	WP(C)/0024056/2023	RAJ KISHORE PATTNAYAK VS UNION OF INDIA	DEBENDRA NATH MISRA VS	// () //
591	WP(C)/0024057/2023	SANSARI SAHOO VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// () //
592	WP(C)/0024058/2023	MOHAMMAD IQBAL KHERANI VS UNION OF INDIA	DEBENDRA NATH MISRA VS	// () //
593	ABLAPL/0008084/2023	KARTIK CHANDRA DEY VS STATE OF ODISHA	ANUPAM RATH VS	SINGLA /121 /2023 () //
594	ABLAPL/0008085/2023	SARBESWAR SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /405 /2023 () //
595	ABLAPL/0008086/2023	DILESWAR PATEL VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	LAIKERA /93 /2023 () //
596	ABLAPL/0008087/2023	BIKASH KUMAR PATEL VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	LAIKERA /93 /2023 () //
597	ABLAPL/0008088/2023	GAJAPATI BHOI @ BHAKTA MANAHIRA VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /305 /2022 () //
598	ABLAPL/0008089/2023	BULU MALLIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHENKANAL SADAR /562 /2023 () //
599	ABLAPL/0008090/2023	DIBYA SANKAR BAGARTI VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /55 /2023 () //
600	ABLAPL/0008091/2023	SHRITAM MELLI @ SRITAM MELLI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BINIKA /59 /2023 () //
601	ABLAPL/0008092/2023	BENUDHAR ROUT @ BENU RANJAN ROUT	SATYA RANJAN MULIA	CHOUWAR /359 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :28/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0008093/2023	STATE OF ODISHA DHANU MALI	JYOTIRMAYA SAHOO	// RAIGHAR /82 /2023
		VS	VS	()
603	ABLAPL/0008094/2023	STATE OF ODISHA MUNA GACHHA	NALINI KANTA SAHOO	// ORKEL /121 /2023
		VS	VS	()
604	ABLAPL/0008095/2023	STATE OF ODISHA DEEPAK ROUT	ASHOK KUMAR SAHOO	// / /0
		VS	VS	()
605	ABLAPL/0008096/2023	STATE OF ODISHA GAURANGA GIRI	LAXMAN PRADHAN	// GHAGARBEDA /56 /2022
		VS	VS	()
606	ABLAPL/0008097/2023	STATE OF ODISHA PRASANTA KUMAR BISWAL	SUKANTA KUMAR NAYAK	// RAJKANIKI /281 /2020
		VS	VS	()
607	ABLAPL/0008098/2023	STATE OF ODISHA RANJAN SWAIN	ARIJEET MISHRA	// MARSHAGHAI /429 /2023
		VS	VS	()
608	ABLAPL/0008099/2023	STATE OF ODISHA PRASANNA KUMAR SAHU	ASUTOSH TRIPATHY	// BANTALA /290 /2023
		VS	VS	()
609	ABLAPL/0008100/2023	STATE OF ODISHA BIKRAM KUMAR DEO	S.S.RAY (2)	// TAISARA /126 /2023
		VS	VS	()
610	ABLAPL/0008101/2023	STATE OF ODISHA SURESH CHANDRA SAHOO	NITYANANDA MOHAPATRA	// NANDANKANAN /103 /2023
		VS	VS	()
611	ABLAPL/0008102/2023	STATE OF ODISHA DEBASHISH DASH	RAJAKISHORE SAHOO	// MAHILA P.S.(BBSR) /117 /2023
		VS	VS	()
612	ABLAPL/0008103/2023	STATE OF ODISHA KISHORE KUMAR SAHOO	AMULYA RATNA PANDA	// MARSHAGHAI /434 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :28/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0008104/2023	STATE OF ODISHA SARAT KUMAR ROUT VS	SURYAKANTA DWIBEDI VS	// KAPTIPADA /120 /2023 ()
614	ABLAPL/0008105/2023	STATE OF ODISHA PRAKASH SWAIN VS	SOUBHAGYA SWAIN VS	// KUJANGA /322 /2023 ()
615	ABLAPL/0008106/2023	STATE OF ODISHA AJIT KUMAR @ TUNGRU VS	SURYAKANTA DWIBEDI VS	// JUNAGARH /447 /2022 ()
616	ABLAPL/0008107/2023	STATE OF ODISHA PRAMOD MALLICK VS	JYOTIRMAYA SAHOO VS	// ADVA /80 /2023 ()
617	ABLAPL/0008108/2023	STATE OF ODISHA PRAVAS JENA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /409 /2023 ()
618	ABLAPL/0008109/2023	STATE OF ODISHA ANJAN KUMAR BRAMHA @ LULU VS	BIPLABA P.B. BAHALI VS	// KHUNTA /196 /2023 ()
619	ABLAPL/0008110/2023	STATE OF ODISHA ANI @ DEEPAK SINGH VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /290 /2023 ()
620	ABLAPL/0008111/2023	STATE OF ODISHA SEKH NAIMUDDIN ALLI VS	GOURI KUMAR RATH VS	// KATARBAGA /46 /2023 ()
621	ABLAPL/0008112/2023	STATE OF ODISHA SEKH NAUSAD ALLI VS	GOURI KUMAR RATH VS	// KATARBAGA /46 /2023 ()
622	ABLAPL/0008113/2023	STATE OF ODISHA SRIKANTA @ SRIKANTA KUMAR SAMAL VS	PRAJIT KUMAR PRADHAN VS	// DHENKANAL SADAR /607 /2023 ()
623	ABLAPL/0008114/2023	STATE OF ODISHA LINGARAJ BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// LATHOR /121 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :28/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	ABLAPL/0008115/2023	PRAVAT KUMAR PADHI VS STATE OF ODISHA	SURYAKANTA PALAI VS	KONARK /118 /2023 () //
625	ABLAPL/0008116/2023	MAMATA SAHOO VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	CAPITAL P.S. /661 /2021 () //
626	ABLAPL/0008117/2023	ANURAG MISHRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	GANGAPUR (ASKA) /547 /2023 () //
627	ABLAPL/0008118/2023	SNEHASIS DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NAYAGARH /121 /2023 () //
628	ABLAPL/0008119/2023	SOBHAGYA NAYAK @ SAUBHAGYABATI NAIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	JARADA /204 /2023 () //
629	ABLAPL/0008120/2023	SHYAMA SUNDAR PRUSTI @ PRUSTY VS STATE OF ODISHA	BHAKTISUDHA SAHOO VS	TIHIDI /293 /2023 () //
630	ABLAPL/0008121/2023	ESBEL LIMMA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	R.UDAYAGIRI /72 /2023 () //
631	ABLAPL/0008122/2023	RAMA HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KHATIGUDA /49 /2023 () //
632	ABLAPL/0008123/2023	MANTI @ SATYAJIT JAYASINGH VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KANAS /79 /2022 () //
633	ABLAPL/0008124/2023	CHANDAN KUMAR BHOI VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	BALIANTA P.S. /258 /2023 () //
634	ABLAPL/0008125/2023	ABINASH PUHAN @ ABINAS PUHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
635	ABLAPL/0008126/2023	PRAFULLA KUMAR SAHOO	AMIYA KUMAR MOHANTY (A)	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :28/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
636	ABLAPL/0008127/2023	STATE OF ODISHA KULAMANI DALABEHERA	JYOTIRMAYA SAHOO	// GOCHHAPADA /60 /2021
		VS	VS	()
637	ABLAPL/0008128/2023	STATE OF ODISHA KALAKAR SAHOO	CHIRANJIB ROUT	// KANIHA /137 /2023
		VS	VS	()
638	ABLAPL/0008129/2023	STATE OF ODISHA SHAHID RAZA	KULDEEP MOHANTY	// PLANTSITE /248 /2023
		VS	VS	()
639	ABLAPL/0008130/2023	STATE OF ODISHA ADHIR KUMAR SAMAL	R.BEHERA	// KHALLIKOTE /420 /2023
		VS	VS	()
640	ABLAPL/0008131/2023	STATE OF ODISHA LULIA @ MANAS BARIK	AMLAN SHAKTI PAUL	// INFOVALLY UPD BHUBANESWAR /219 /2023
		VS	VS	()
641	ABLAPL/0008132/2023	STATE OF ODISHA DEEPESH PAUL	SURENDRA KUMAR BISWAL	// / /0
		VS	VS	()
642	ABLAPL/0008133/2023	STATE OF ODISHA BISWASINI NAYAK	ARIJEET MISHRA	// JEYPORE TOWN /200 /2023
		VS	VS	()
643	ABLAPL/0008134/2023	STATE OF ODISHA RAJ@RAJA SEMILI@WILLSON SEMILI	DIBYAJYOTI SAHOO	// TIKIRI /110 /2022
		VS	VS	()
644	ABLAPL/0008135/2023	STATE OF ODISHA AJIT KUMAR MARTHA	RAKESH KUMAR DAS	// LAXMISAGAR P.S. /262 /2023
		VS	VS	()
645	ABLAPL/0008136/2023	STATE OF ODISHA SARITA NAYAK	MOHENDRA DALAI	// MADHUPATNA /235 /2023
		VS	VS	()
646	ABLAPL/0008137/2023	STATE OF ODISHA NIMAIN CHARAN SINGH	ASHOK KUMAR SARANGI	// RAGHUNATHPUR /205 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
647	ABLAPL/0008138/2023	STATE OF ODISHA MD. ATIF VS	PRASANTA KUMAR ROUSTRAY VS	// SAMBALPUR SADAR /111 /2023 ()
648	ABLAPL/0008139/2023	STATE OF ODISHA GANESH JENA VS	JEETENDRA KUMAR SAMANTARAY VS	// ATHGARH /107 /2023 ()
649	ABLAPL/0008140/2023	STATE OF ODISHA ASHIS KUMAR DAS VS	HRUDANANDA MOHAPATRA VS	// / /0 ()
650	ABLAPL/0008141/2023	STATE OF ODISHA NIRANJAN MALIK VS	PRAMODA KUMAR MISHRA VS	// RAJKANIKA /422 /2023 ()
651	ABLAPL/0008142/2023	STATE OF ODISHA BRUNDABAN DAS VS	H.N.MOHAPATRA VS	// / /0 ()
652	ABLAPL/0008143/2023	STATE OF ODISHA JYOTIRMILAN HOTA VS	RAJJEET ROY VS	// BARGARH /465 /2023 ()
653	ABLAPL/0008144/2023	STATE OF ODISHA JWEL RAITA VS	JYOTIRMAYA SAHOO VS	// ADVA /84 /2023 ()
654	ABLAPL/0008145/2023	STATE OF ODISHA RAJGOPAL PANIGRAHI VS STATE OF ODISHA	RAJJEET ROY VS	// BIRMAHARAJPUR /204 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :28/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2023 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	KABIR KUMAR JENA
2	33/2023 SAO/10/2023	BISWANATH PANDA-MP	MANOJ VERMA
3	36/2023 WPCRL/68/2023	NIRUPAMA DAS-MP	ABAKASH NANDA
4	53/2023 TRPCRL/63/2023	TIKINA DAS-MP	DURGA PRASAD PRADHAN
5	53/2023 STREV/145/2011	VIP INDUSTRIES LTD.-MP	
6	95/2023 JCRLA/37/2021	NAROTTAM PRUSTY-MP	MR.AKSHAYA KUMAR SAHOO, (AMICUS CURIAE)
7	104/2023 LAA/108/2018	SAHADEV SAMAERTHA-MP	M/S.AMIT PR.BOSE
8	138/2023 ITA/113/2012	CUTTACK CENTRAL CO-O-MP	
9	152/2023 WPC(OAC)/3953/2015	ALOK RANJAN LENKA-MP	HEMANTA KUMAR MUND
10	153/2023 WPC(OAC)/4128/2016	BIJAYA KUMAR MOHAPATRA-MP	
11	249/2023 TRP(C)/234/2023	RITU PURNIMA POTHAL-MP	GOURI MOHAN RATH
12	255/2023 CRLMP/1492/2023	SAMARENDRA KUMAR MAHALA-MP	SAMBIT SAMAL
13	274/2023 RPFAM/224/2023	ASHOK KUMAR PALO-MP	DIPTI RANJAN BHOKTA
14	275/2023 RPFAM/225/2023	SARADA PRASAD MOHAPATRA-MP	DEVASHIS PANDA
15	283/2023 RVWPET/312/2023	SATYABRATA SARANGI-MP	DEBASIS MISHRA
16	284/2023 RVWPET/312/2023	SATYABRATA SARANGI-MP	DEBASIS MISHRA
17	316/2023 CONTC/3386/2022	MD.KASIM ALI-MP	M/S. SATYA BRATA RATH
18	317/2023 CONTC/2015/2023	BICHITRANANDA SAHOO-MP	ADV
19	318/2023 CONTC/3628/2023	JAGABANDHU PRADHANI-MP	M/S MOHENDRA KU. MOHAPATRA, S. KHAN, P.K BEH
20	319/2023 CONTC/3630/2023	MUKTA PRADHANI-MP	M/S MOHENDRA KU. MOHAPATRA, S. KHAN, P.K BEH
21	539/2023 CRLREV/391/2023	PRAVANJAN SWAIN-MP	UMESH KUMAR LENKA
22	540/2023 CRLREV/371/2023	BIKRAMANANDA MOHANTY-MP	AVIMANYU ROUL
23	602/2023 FAO/338/2023	PRAMODINI BAG-MP	SATYABAN SAHOO
24	603/2023 FAO/339/2023	BHUMISUTA MEHER-MP	MAHENDRA KUMAR SAHOO
25	604/2023 FAO/340/2023	MANAGER, NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
26	605/2023	MANAGER, NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA

27	FAO/341/2023 606/2023	SURA BEHERA-MP	KAPILA CHARAN NAYAK
28	FAO/333/2023 607/2023	LAXMIPRIYA PATRA-MP	KAPILA CHARAN NAYAK
29	FAO/334/2023 784/2023	ALIBHAR BAGE @ OLIVER BAGE-MP	BYOMOKESH SAHOO
30	RSA/39/2023 785/2023	KHIRA MAHANTA-MP	PRAKASH RANJAN BARIK
31	RSA/326/2023 786/2023	PUSPALATA MOHAPATRA-MP	AMIT PRASAD BOSE
32	RSA/134/2021 800/2023	HARISH CHANDRA DAS-MP	PRAFULLA KUMAR LENKA
33	CMP/824/2023 801/2023	SAHADEV DASH-MP	AMIT PRASAD BOSE
34	CMP/825/2023 802/2023	JYOTI PRAKASH DAS-MP	AMIT PRASA BOSE
35	CMP/826/2023 803/2023	JOGENDRA BEHERA-MP	J.K.MISHRA (2)
36	CMP/827/2023 804/2023	PRANANATH MISHRA-MP	PRONOY MOHANTY
37	CMP/828/2023 805/2023	AMIYA KUMAR SAHOO-MP	BIBHUDHANANDA MUDULI
38	CMP/829/2023 806/2023	CHAMRA MINZ @ ORAM-MP	M MALLESWARAM
39	CMP/830/2023 807/2023	SUNAKAR NAYAK-MP	KRUSHNA CHANDRA RATH
40	CMP/831/2023 808/2023	SUNAKAR NAYAK-MP	KRUSHNA CHANDRA RATH
41	CMP/831/2023 809/2023	PRABIN KUMAR BARIK-MP	BHAWANI SANKAR PANIGRAHI
42	CMP/832/2023 810/2023	THE MANAGING DIRECTOR, UTTARA FOODS AND FEEDS PRIVATE LIMITED MAHARASHTRA-MP	
43	CMP/833/2023 1027/2023	JAYANTA MOHANTY-MP	
44	BLAPL/12216/2022 1028/2023	BANSIDHAR BAGH-MP	PRASANTA KUMAR NANDA
45	BLAPL/8465/2023 1029/2023	SANTOSH KHEMUNDU-MP	PRASANTA KUMAR NANDA
46	BLAPL/8466/2023 1030/2023	BALAKRUSHNA MISHRA-MP	JUGALA KISHORE PANDA
47	BLAPL/3076/2023 1031/2023	MANA PANGI-MP	
48	BLAPL/5516/2023 1032/2023	DEBASISH GIRI @ MANTY @ MANTU GIRI @ DEVASHISH-MP	
49	BLAPL/6086/2023 1033/2023	ARUNA SETHI-MP	ACHYUTANANDA PATNAIK
50	BLAPL/10641/2022 1269/2023	MANAGER, LEGAL CELL, M/S. CHOLA M.S. G.I.CO. LTD.-MP	
51	MACA/571/2023 1270/2023	NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
52	MACA/727/2023 1271/2023	ORIENTAL INSURANCE CO.LTD.-MP	SOMANATH ROY
53	MACA/730/2023 1272/2023	BAJAJ ALLIANZ G.I.CO. LTD.-MP	ADAM ALI KHAN
54	MACA/731/2023 1273/2023	THE B.M., CHOLAMANDALAM MS G.I.CO. LTD.-MP	ADAM ALI KHAN
55	MACA/732/2023 1274/2023	DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	PRANAMESH CHANDRA SAHOO (1)
56	MACA/733/2023 1275/2023	DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	PRANAMESH CHANDRA SAHOO (1)
57	MACA/733/2023 1276/2023	KABITA BARIK-MP	
	MACA/658/2022		

58	1277/2023 MACA/438/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	
59	1278/2023 MACA/658/2022	KABITA BARIK-MP	
60	1380/2023 ABLAPL/2107/2023	TARA @ JAYANTI NANDA-MP	
61	1381/2023 ABLAPL/13990/2022	SUNAKAR @ ANTARYAMI SWAIN-MP	
62	1382/2023 ABLAPL/4044/2023	PINJURI BISOI-MP	
63	1383/2023 ABLAPL/5586/2023	UTTAM KHUNTIA-MP	
64	1384/2023 ABLAPL/6556/2023	KANHU @ KUNDAN KUMAR PATTNAYAK-MP	
65	1385/2023 ABLAPL/3591/2022	SANTOSH KUMAR @ SANTOSH RAUT-MP	
66	1386/2023 ABLAPL/6341/2023	SUBASH CHANDRA HIAL-MP	
67	1387/2023 ABLAPL/9070/2022	SAJANI NAYAK-MP	
68	1388/2023 ABLAPL/7133/2023	PRAJATA SAMANTA-MP	SANKET KANUNGO
69	1389/2023 ABLAPL/7134/2023	SOURAJIT BASU-MP	SANKET KANUNGO
70	1390/2023 ABLAPL/6963/2023	ANKITA DE-MP	SANKET KANUNGO
71	1391/2023 ABLAPL/4699/2023	OMM PRAKASH MOHANTY-MP	
72	1392/2023 ABLAPL/4257/2023	ASHALATA BHATTARAY-MP	
73	1756/2023 CRLA/113/2010	GURUNATH LIMA-MP	M/S.JYOTI PATNAIK MISS ANIMA KUMAR DEI
74	1757/2023 CRLA/695/2022	JAGANNATH BAITHALU-MP	RAMANI KANTA PATTANAIAK, M/S. DEVASIS PANDA,
75	1758/2023 CRLA/827/2023	TUPA @ TAPAN KUMAR MURMU-MP	DIPAK RANJAN MISHRA
76	1759/2023 CRLA/827/2023	TUPA @ TAPAN KUMAR MURMU-MP	DIPAK RANJAN MISHRA
77	1760/2023 CRLA/354/2023	SURESH GURU-MP	SARATHI JYOTI MOHANTY
78	1761/2023 CRLA/245/2017	MUNA@BIJAN KUMAR DAS-MP	M/S.RAMANI KANTA PATTANAIAK
79	1762/2023 CRLA/828/2023	KULHA @ TRAILOKYANATH SAHOO-MP	RAMANI KANTA PATTANAIAK
80	1763/2023 CRLA/828/2023	KULHA @ TRAILOKYANATH SAHOO-MP	RAMANI KANTA PATTANAIAK
81	1764/2023 CRLA/87/2019	BIMAL NAIK-MP	A.K.SAHOO, (MR. SAROJ KU.PADHI), (M/S. AKSHAYA
82	1765/2023 CRLA/637/2021	MANJULATA JENA-MP	DEBASNAN DAS
83	1766/2023 CRLA/829/2023	PAPU @ SARBESWAR SWAIN-MP	BISWARANJAN DALAI
84	1767/2023 CRLA/829/2023	PAPU @ SARBESWAR SWAIN-MP	BISWARANJAN DALAI
85	1768/2023 CRLA/829/2023	PAPU @ SARBESWAR SWAIN-MP	BISWARANJAN DALAI
86	1769/2023 CRLA/832/2023	SURESH SAHU-MP	AJAYA KUMAR JENA
87	1770/2023 CRLA/832/2023	SURESH SAHU-MP	AJAYA KUMAR JENA
88	1771/2023 CRLA/833/2023	SAHADEV MAJHI-MP	PRABHAV BEHERA
89	1772/2023	SAHADEV MAJHI-MP	PRABHAV BEHERA

90	CRLA/833/2023 1773/2023	SAHADEV MAJHI-MP	PRABHAV BEHERA
91	CRLA/833/2023 2287/2023	JAGATJIVAN PANI-MP	PRANAYA KUMAR DASH
92	CRLMC/3260/2023 2288/2023	JAGATJIVAN PANI-MP	PRANAYA KUMAR DASH
93	CRLMC/3262/2023 2289/2023	SUJIT KUMAR PATNAIK-MP	PRANAYA KUMAR DASH
94	CRLMC/3263/2023 2290/2023	JAGATJIVAN PANI-MP	PRANAYA KUMAR DASH
95	CRLMC/3261/2023 2291/2023	RAJARAM SARAOGI-MP	BIKRAM KESHARI RAJ
96	CRLMC/3264/2023 2292/2023	AMIT NAIK-MP	AMIT PRASAD BOSE
97	CRLMC/3265/2023 2293/2023	YASOBANTA BEHERA @ BISU-MP	BIBHUTI RANJAN MOHANTY
98	CRLMC/3266/2023 2294/2023	SAYED MUSTAK ALI-MP	CHANDRAKANTA NAYAK
99	CRLMC/3267/2023 2295/2023	MANAS RANJAN SAHOO-MP	
100	CRLMC/1934/2017 2296/2023	NARASINGHA MOHAPATRA-MP	ARIJEET MISHRA
101	CRLMC/3271/2023 2297/2023	SANATAN RAM-MP	ARIJEET MISHRA
102	CRLMC/3272/2023 2298/2023	DEEPAK KUMAR SAMANTASINGHAR-MP	NIRANJAN PRASAD PATRA
103	CRLMC/3274/2023 2299/2023	SOURAJIT BASU-MP	DEBASIS PANIGRAHI
104	CRLMC/3276/2023 2300/2023	ANIS KHAN-MP	PRATAP KESHARI DEO
105	CRLMC/2422/2023 2301/2023	RAJ KISHORE PANDA-MP	BASUDEV PUJARI
106	CRLMC/3277/2023 2302/2023	RANJIT KAMAR @ RANJIT KUMAR @ RANJEET KAMAR-MP	MUSHANTA HARICHANDAN
107	CRLMC/3278/2023 2303/2023	LAL MOHAN DAS-MP	GOPAL KRUSHNA MOHANTY
108	CRLMC/3279/2023 2304/2023	TANMAYEE PATRA-MP	SAILABALA JENA
109	CRLMC/2830/2023 2305/2023	SRIKANT DHANALU @ D. SRIKANT-MP	SANJIB KUMAR BHANJADEO
110	CRLMC/3283/2023 2306/2023	BINOD PATTANAYAK-MP	SANTOSH KUMAR DWIVEDY
111	CRLMC/3284/2023 2307/2023	DINESH KUMAR TIWARI-MP	MANAS KUMAR CHAND
112	CRLMC/2676/2023 2308/2023	M/S. SAG PROJECTS PVT. LTD.-MP	DEVASHIS PANDA
113	CRLMC/3285/2023 2309/2023	SIBAJI KUMAR ROUT-MP	NIKUNJA KUMAR ROUT
114	CRLMC/3286/2023 2310/2023	SUPRABHA DAS @ SUPRAVA DAS-MP	MOHENDRA KUMAR MOHAPATRO
115	CRLMC/3287/2023 2311/2023	MOHMAD ARIF-MP	SATYAJIT MOHAPATRA (2)
116	CRLMC/3290/2023 2312/2023	SUBRAT DASH @ SUBRAT KUMAR DASH-MP	BHARAT BHUSAN ROURAY
117	CRLMC/3291/2023 2313/2023	JITU @ MINAKETAN DEHURY-MP	BIJAYA KUMAR PARIDA 2
118	CRLMC/3292/2023 2314/2023	BIJAY KRUSHNA DAS-MP	ASHOK KUMAR MOHAPATRA
119	CRLMC/3293/2023 2315/2023	SANGRAM KISHORE MOHANTY-MP	KISHORE KUMAR MISHRA
120	CRLMC/3166/2023 2316/2023	ASHUTOSH MISHRA-MP	DEBASIS TRIPATHY
	CRLMC/3296/2023		

121	4736/2023 WA/1756/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
122	4737/2023 WA/1756/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
123	4738/2023 WA/1756/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
124	4739/2023 WA/1757/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
125	4740/2023 WA/1757/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
126	4741/2023 WA/1757/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
127	4742/2023 WA/1758/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
128	4743/2023 WA/1758/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
129	4744/2023 WA/1758/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
130	4745/2023 WA/1759/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
131	4746/2023 WA/1759/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
132	4747/2023 WA/1759/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
133	4748/2023 WA/1760/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
134	4749/2023 WA/1760/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
135	4750/2023 WA/1760/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
136	4751/2023 WA/1761/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
137	4752/2023 WA/1761/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
138	4753/2023 WA/1761/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
139	4754/2023 WA/1762/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
140	4755/2023 WA/1762/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
141	4756/2023 WA/1762/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
142	4757/2023 WA/1763/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
143	4758/2023 WA/1763/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
144	4759/2023 WA/1763/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
145	4760/2023 WA/1764/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
146	4761/2023 WA/1764/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
147	4762/2023 WA/1764/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
148	4763/2023 WA/1766/2023	SUBHALAXMI MISHRA-MP	SUBRATA MISHRA
149	4764/2023 WA/1766/2023	SUBHALAXMI MISHRA-MP	SUBRATA MISHRA
150	4765/2023 WA/1765/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
151	4766/2023 WA/1765/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
152	4767/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.

153	WA/1765/2023 4768/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
154	WA/1767/2023 4769/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
155	WA/1767/2023 4770/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
156	WA/1767/2023 4771/2023	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	
157	WA/998/2022 11378/2023	M/S. RANJITH BORE WELLS, JIRINGIPADA-MP	RAMESH CHANDRA JENA
158	WP(C)/23778/2023 11379/2023	M/S MIHIR KUMAR MOHANTY, CUTTACK-MP	RAJESH MOHANTY
159	WP(C)/5954/2023 11380/2023	TRINATH BARIK-MP	SATYABRATA PANDA
160	WP(C)/23779/2023 11381/2023	MOTILAL SIKI-MP	SATYABRATA PANDA
161	WP(C)/23780/2023 11382/2023	GANGA NAG @ BANKA NAG-MP	SATYABRATA PANDA
162	WP(C)/23781/2023 11383/2023	LABANGA BAGH @ LABANYA BAGH @ LAIBONYA BAGH-MP	SATYABRATA PANDA
163	WP(C)/23783/2023 11384/2023	ANANDA CHANDRA JETHI-MP	BIDYADHAR PRADHAN
164	WP(C)/23782/2023 11385/2023	SWAGATIKA MOHAPATRA-MP	GYANA RANJAN SETHI
165	WP(C)/23785/2023 11386/2023	SANTOSH MAHANANDA-MP	SATYABRATA PANDA
166	WP(C)/23786/2023 11387/2023	DR. ASWINI KUMAR SAHOO-MP	PRITAM KUMAR MOHANTY
167	WP(C)/23787/2023 11388/2023	BABITA MUNDA-MP	SATYABRATA PANDA
168	WP(C)/23789/2023 11389/2023	SUBASH MUNDA-MP	SATYABRATA PANDA
169	WP(C)/23790/2023 11390/2023	GHASIRAM JAGADALA-MP	SATYABRATA PANDA
170	WP(C)/23791/2023 11391/2023	RAMACHANDRA DALABEHERA-MP	DEEPAK KUMAR PANI
171	WP(C)/23799/2023 11392/2023	RAJGANGPUR BAR ASSOCIATION, SUNDERGARH-MP	SOUMYA RANJAN MOHANTY
172	WP(C)/21842/2023 11393/2023	PRADIP KUMAR LUHA-MP	RAJIB RATH
173	WP(C)/20206/2023 11394/2023	SAMIR KUMAR DEHURY-MP	GYANARANJAN SETHI
174	WP(C)/19299/2023 11395/2023	RATNAKAR NAIK-MP	
175	WP(C)/22416/2019 11397/2023	KAMALINI BARIK-MP	SAMIR KUMAR MISHRA
176	WP(C)/23813/2023 11398/2023	RATHA MEHER-MP	ASIT KUMAR CHAUDHURY
177	WP(C)/23814/2023 11399/2023	SUSANTA BEHERA-MP	TRILOCHAN NANDA
178	WP(C)/23815/2023 11400/2023	SURENDRA MEHER-MP	ALOK KUMAR PANDA
179	WP(C)/23816/2023 11401/2023	BUDHADEV KUANR-MP	TRILOCHAN NANDA
180	WP(C)/23818/2023 11402/2023	CHITA RANJAN SAHOO-MP	TRILOCHAN NANDA
181	WP(C)/23819/2023 11403/2023	BHABESH MOHANTY-MP	ASHOK KUMAR SWAIN (1)
182	WP(C)/23820/2023 11404/2023	TRILOKI KUMAR-MP	TRILOCHAN NANDA
183	WP(C)/23822/2023 11405/2023	DURYODHAN DAS-MP	SUJATA JENA
	WP(C)/23823/2023		

184	11406/2023 WP(C)/23824/2023	KASHINATH DAS-MP	TRILOCHAN NANDA
185	11407/2023 WP(C)/23825/2023	KABITA DAS-MP	TRILOCHAN NANDA
186	11408/2023 WP(C)/23827/2023	SK. TAFIQUE-MP	TRILOCHAN NANDA
187	11409/2023 WP(C)/23826/2023	SUSANTA KUMAR RATH-MP	SUJATA JENA
188	11410/2023 WP(C)/23828/2023	SK. LATIF-MP	TRILOCHAN NANDA
189	11411/2023 WP(C)/23829/2023	SASMITA PARIDA-MP	TRILOCHAN NANDA
190	11412/2023 WP(C)/23831/2023	SK. RAFIK-MP	TRILOCHAN NANDA
191	11413/2023 WP(C)/23832/2023	AJAY KUMAR SAHA-MP	TRILOCHAN NANDA
192	11414/2023 WP(C)/23833/2023	DANISH ANWAR-MP	TRILOCHAN NANDA
193	11415/2023 WP(C)/23836/2023	RATANI BISOI-MP	TRILOCHAN NANDA
194	11416/2023 WP(C)/23844/2023	M/S SAI STONE CRUSHER, DHENKANAL-MP	AMIT PRASAD BOSE
195	11417/2023 WP(C)/23851/2023	KAMALINI SATPATHY-MP	MANOJ KUMAR MOHANTY
196	11418/2023 WP(C)/22042/2023	PRAMOD CHANDRA BISWAL-MP	ANJAN KUMAR BISWAL
197	11419/2023 WP(C)/22042/2023	PRAMOD CHANDRA BISWAL-MP	ANJAN KUMAR BISWAL
198	11420/2023 WP(C)/23854/2023	PRAMOD KUMAR CHOUDHURY-MP	SIDHESWAR MOHANTY
199	11421/2023 WP(C)/15664/2023	ASHISH PATTNAIK-MP	SIDHARTHA DAS
200	11422/2023 WP(C)/23866/2023	RASMITA BARIK-MP	MANOJ KUMAR PANDA
201	11423/2023 WP(C)/19909/2022	DINESH KUMAR SINGH-MP	DR. JITENDRA KUMAR LENKA
202	11424/2023 WP(C)/15947/2022	DINESH KUMAR SINGH-MP	DR. JITENDRA KUMAR LENKA
203	11425/2023 WP(C)/23869/2023	TAPAN KUMAR DUTTA-MP	ANJAN KUMAR BISWAL
204	11426/2023 WP(C)/11103/2017	DIRECTOR,M/S.NILACHALA REFRACTORIES LTD.-MP	M/S.B.P.TRIPATHY
205	11427/2023 WP(C)/23870/2023	JAMINI KANTA ROUT-MP	ANJAN KUMAR BISWAL
206	11428/2023 WP(C)/23871/2023	SATYABRATA HARICHANDAN-MP	FALGUNI RAJGURRU MOHAPATRA
207	11429/2023 WP(C)/3810/2023	HITAKSHI SARANGI-MP	LAXMAN BHOI
208	11430/2023 WP(C)/23883/2023	BICHITRANANDA RAY-MP	HARA PRASAD RATH
209	11431/2023 WP(C)/23893/2023	ADITYA NARAYAN MOHANTY-MP	BRAJA MOHAN SARANGI
210	11432/2023 WP(C)/23900/2023	RABINDRA KUMAR PATEL-MP	SANTOSH KUMAR DWIVEDY
211	11433/2023 WP(C)/23901/2023	NALINIKANTA JENA-MP	ANJAN KUMAR BISWAL
212	11434/2023 WP(C)/23902/2023	HARIHAR MOHAPATRA-MP	BHABANI PRASAD MOHANTY
213	11435/2023 WP(C)/23903/2023	TILOTTAMA SAUNT-MP	SIBA PRASAD PATRA
214	11437/2023 WP(C)/23904/2023	TATA NARESH BISOI-MP	BHABANI PRASAD MOHANTY
215	11438/2023	MADHUMITA PANDA-MP	PRATYUSHA NAIDU

216	WP(C)/23905/2023 11439/2023	SANANDA NATH-MP	KRUPASINDHU SAHOO
217	WP(C)/23906/2023 11440/2023	SADANANDA NAYAK-MP	SHUBHENDU KUMAR PARIDA
218	WP(C)/8765/2023 11441/2023	SRI BALDEV JEW AND SRI HANUMAN JEW, CUTTACK-M/M/S.MANOJ MISHRA,T.MISHRA	
219	WP(C)/11528/2023 11442/2023	ANDAVARAPU KAMARAJU-MP	KRISHNA CHANDRA SAHU
220	WP(C)/23907/2023 11443/2023	NIBEDITA DASH-MP	AGASTI KANUNGO
221	WP(C)/35051/2022 11444/2023	SUSHIL KUMAR PRADHAN-MP	AGASTI KANUNGO
222	WP(C)/35047/2022 11445/2023	DAYANIDHI MAHANTA-MP	SANGRAM JENA
223	WP(C)/17200/2023 11446/2023	GOURI SANKAR PADHY-MP	DEEPALI MAHAPATRA
224	WP(C)/18529/2023 11447/2023	KIRAN KUMAR SAHOO-MP	DEEPALI MAHAPATRA
225	WP(C)/18531/2023 11448/2023	SUSHIL CHANDRA PRADHAN-MP	DEEPALI MAHAPATRA
226	WP(C)/18533/2023 11449/2023	BIDUR KUMAR PRADHAN-MP	DEEPALI MAHAPATRA
227	WP(C)/18536/2023 11450/2023	GOPAL CHANDRA PANDA-MP	AMIT PRASAD BOSE
228	WP(C)/23910/2023 11451/2023	RAJIB MAHANANDA-MP	DEEPALI MAHAPATRA
229	WP(C)/18537/2023 11452/2023	PRANA KRUSHNA NAYAK-MP	DEEPALI MAHAPATRA
230	WP(C)/18539/2023 11453/2023	BISMITA PRADHAN-MP	DEEPALI MAHAPATRA
231	WP(C)/18542/2023 11454/2023	JOGESWAR BEHERA-MP	DEEPALI MAHAPATRA
232	WP(C)/18545/2023 11455/2023	MD. SAMSUL @ MD. SAMSUL HAQUE-MP	SUSANTA KUMAR BARAL
233	WP(C)/23911/2023 11456/2023	NIRANJAN NATH-MP	DEEPALI MAHAPATRA
234	WP(C)/18547/2023 11457/2023	CUTTACK CENTRAL CO-O-MP	
235	WP(C)/12682/2013 11458/2023	CUTTACK CENTRAL COOP-MP	
236	WP(C)/23460/2012 11459/2023	KRUSHNA CHANDRA PRADHAN-MP	BIYOTKESH MOHANTY
237	WP(C)/23913/2023 11460/2023	UGRASEN PRADHAN-MP	DEEPALI MAHAPATRA
238	WP(C)/18551/2023 11461/2023	DUGESWAR MAJHI-MP	DEEPALI MAHAPATRA
239	WP(C)/18556/2023 11462/2023	SANJIT KUMAR NAYAK-MP	DEEPALI MAHAPATRA
240	WP(C)/18557/2023 11463/2023	HIMANSU SEKHAR MISHRA-MP	SURYAKANTA DASH
241	WP(C)/23921/2023 11464/2023	SAROJ KUMAR SAHOO-MP	BIBHUTI BHUSAN SWAIN
242	WP(C)/15347/2022 11465/2023	PRASANTA KUMAR SAHOO-MP	BIBHUTI BHUSAN SWAIN
243	WP(C)/17200/2022 11466/2023	ARNAPURNA PRADHAN-MP	BIBHUTI BHUSAN SWAIN
244	WP(C)/15815/2022 11467/2023	JAGDISH KUMAR THAKUR-MP	ALOK KUMAR MOHAPATRA
245	WP(C)/23925/2023 11468/2023	SNIGDHARANI MISHRA-MP	BIBHUTI BHUSAN SWAIN
246	WP(C)/15699/2022 11469/2023	SABYASACHI SENAPATI-MP	BIBHUTI BHUSAN SWAIN
	WP(C)/15697/2022		

247	11470/2023 WP(C)/4740/2022	RAJA KISHORE CHOUDHURY-MP	TANMAY MISHRA
248	11471/2023 WP(C)/23927/2023	BISWABANDITA PARIDA-MP	SANGRAM JENA
249	11472/2023 WP(C)/23926/2023	AMIYA KUMAR PATRA-MP	KABIR KUMAR JENA
250	11473/2023 WP(C)/23929/2023	INDIAN OVERSEAS BANK, BBSR-MP	AUROVINDA MOHANTY
251	11474/2023 WP(C)/23933/2023	SK. SAKAT MOHAMMAD-MP	RAJIB KUMAR SARANGI
252	11475/2023 WP(C)/23934/2023	SUKANTI DEVI-MP	PRAVAT KUMAR PANDA
253	11476/2023 WP(C)/23937/2023	AMULYA PRASAD BEHERA-MP	PRAVAT KUMAR PANDA
254	11477/2023 WP(C)/23939/2023	RAMESH CHANDRA BHOI-MP	PRAVAT KUMAR PANDA
255	11478/2023 WP(C)/23942/2023	BATAKRUSHNA MOHAPATRA-MP	SASWATI MOHAPATRA
256	11479/2023 WP(C)/23944/2023	TUNALATA DEI-MP	PRAVAT KUMAR PANDA
257	11480/2023 WP(C)/23949/2023	JANARDAN PUTELE-MP	ALOK KUMAR PANDA
258	11481/2023 WP(C)/23948/2023	BIJAYA KUMAR ROUT-MP	PRAVAT KUMAR PANDA
259	11482/2023 WP(C)/23950/2023	M/S SUMANTA KUMAR BISWAL-MP	UPASANA BAL
260	11483/2023 WP(C)/17457/2023	PRADIPTA MISHRA-MP	
261	11484/2023 WP(C)/23951/2023	BIDHU BHUSAN NANDA-MP	BHASKAR CHANDRA PANDA
262	11485/2023 WP(C)/23954/2023	SUJIT KANDHER-MP	PRADEEP KUMAR KHUNTIA
263	11486/2023 WP(C)/23955/2023	BISWA RANJAN MOHANTY-MP	SOUMYA MISHRA
264	11487/2023 WP(C)/21463/2023	SURENDRA KUMAR GANN-MP	
265	11488/2023 WP(C)/15515/2023	KRUSHNA CHANDRA SETHI-MP	M/S. DURGA PRASAD NANDA, SIDHESWAR MALLIK
266	11489/2023 WP(C)/23959/2023	KANTI DEVI-MP	KOUSIK ANANDA GURU
267	11490/2023 WP(C)/21603/2023	UDAYANATH SWAIN-MP	
268	11491/2023 WP(C)/23979/2023	CHITTA RANJAN MISHRA-MP	ACHYUTANANDA PATTANAIK
269	11492/2023 WP(C)/32770/2022	NABAGHANA MANSINGH-MP	GHANASHYAM MUDULI
270	11493/2023 WP(C)/23987/2023	M/S SANISCHAR CONSTRUCTION-MP	ANJAN KUMAR JENA
271	11494/2023 WP(C)/23973/2023	M/S RD CONSTRUCTION AND GENERAL TRADERS-MP	Kshirod Kumar Sahoo
272	11495/2023 WP(C)/23988/2023	DR. AISHWARYA TRIPATHY-MP	ASHOK KUMAR SARANGI
273	11496/2023 WP(C)/23991/2023	AJAY KU. PATTANAIK-MP	TRILOCHAN PANIGRAHI
274	11497/2023 WP(C)/23996/2023	KALINGA WARRIOR, CUTTACK-MP	PRAVAT KUMAR PANDA
275	11498/2023 WP(C)/23999/2023	SUJATA PRIYADARSHINI-MP	DR. SUJATA DASH
276	11499/2023 WP(C)/24543/2013	MANAGEMENT OF M/S.ST-MP	M/S.DURGA PR.NANDA
277	11500/2023 WP(C)/21652/2023	ANJU MALLIK-MP	
278	11501/2023	CHANDRAKANTA SETHY-MP	BIBHUTI BHUSAN CHOUDHURY

279	WP(C)/24011/2023 11502/2023	SARAT CHANDRA SETHY-MP	BIBHUTI BHUSAN CHOUDHURY
280	WP(C)/24016/2023 11503/2023	ABHIRAM MALIK-MP	BIBHUTI BHUSAN CHOUDHURY
281	WP(C)/24023/2023 11504/2023	BIBHU BUBU SENAPATI @ BUBU @ SAMARENDRA SENARACHINATH SINGH	
282	WP(C)/24027/2023 11505/2023	JNANARANJAN SAHOO-MP	BIBHUTI BHUSAN CHOUDHURY
283	WP(C)/24029/2023 11506/2023	SURESH KUMAR PRADHAN-MP	BIBHUTI BHUSAN CHOUDHURY
284	WP(C)/24035/2023 11507/2023	ATAL BIHARI BASANTIA-MP	BIBHUTI BHUSAN CHOUDHURY
285	WP(C)/24041/2023 11508/2023	DIP PRAKASH TANDI-MP	PRASANNA KUMAR MISHRA
286	WP(C)/24042/2023 11509/2023	BUDHESWARA SELF HELP GROUP, PURI-MP	BISWAJIT PASAYAT
287	WP(C)/24045/2023 11510/2023	TRILOCHAN DASH-MP	BIBHUTI BHUSAN CHOUDHURY
288	WP(C)/24047/2023 11511/2023	M/S SAI SAMBHU INFRASTRUCTURE PVT. LTD.-MP	PRABODHA CHANDRA NAYAK
289	WP(C)/24051/2023 11512/2023	DR. RABI RANJAN SAHOO-MP	SUBIR PALIT
290	WP(C)/24052/2023 11513/2023	DR. RABI RANJAN SAHOO-MP	SUBIR PALIT